

IN THE COURT OF SH. DEEPAK AGGARWAL, ASJ REWARI						
ACTION PLAN 2016-2017 PENDING ON 15-11-2016						
1	481/2013	03/30/2011	SHANTI VS SHER SINGH	12/05/16	ARGUMENTS	CA
2	268/2015	04/06/2011	PURSHOTAM VS ANURAG	11/16/16	ARGUMENTS	CA
3	460/2013	07/18/2011	krishna vs shri ram	11/17/16	ARGUMENTS	CA
4	288/2013	07/18/2011	KISHAN CHAND VS JHANG	11/30/16	ARGUMENTS	RA
5	672/2013	10/25/2011	SHANIT VS SHER SINGH	12/05/16	ARGUMENTS	CA
6	638/2013	11/01/2011	RAJ KUMAR VS RAJINDER	11/15/16	ARGUMENTS	CA
7	3\2014	03/06/12	STATE vs Ramesh	11/21/16	Dws	PC Act
8	322/2013	03/19/2012	ANIL VS SHAKUNTLA	12/01/16	ARGUMENTS	RA
9	806/2013	03/29/2012	OMPARKASH VS.	11/17/16	NOTICE	CA
10	313/2016	12/14/2012	MANOJ Vs NEERAJ	11/29/16	ARGUMENTS	HMA
11	825/2013	04/03/2012	DEEGHRAM VS SHONARA	11/22/16	ARGUMENTS	CA
12	41/2014	09/12/2012	OM PARKASH VS. JAI NA	11/18/16	ARGUMENTS	CA
13	987/2013	09/13/2012	KAMLA VS. MUNNI	11/30/16	ARGUMENTS	CA
14	593/2013	09/20/2012	DINESH KUMAR Vs SUDHA	11/19/16	REBUTTAL	HMA
15	941/13	10/17/2012	SANTOSH VS. SUSHIL	11/15/16	ARGUMENTS	CA
16	5/2014	12/22/2012	HARYANA WAKF BOARD VS. NAGAR PARISHAD	17/11/16	ARGUMENT S	Civil Suit
17	1028/2013	01/03/13	Shiv Charan Vs Mishro Devi	11/18/16	ARGUMENTS	CA
18	2637/13	01/07/2013	SHASHI VS AGM	12/16/16	PRESENCE	EXE
19	1533/13	01/24/2013	NARESH VS. ASHOK	11/21/16	PWS	MACT
20	60/2013	02/04/2013	jasbir vs sunita	11/16/16	NOTICE	DMC
21	1359/13	02/16/2013	BAL MUKAND VS. AMI LA	11/15/16	ARGUMENTS	CA
22	1581/13	03/02/2013	RAJESH VS. AMIN	11/15/16	PWS	MACT
23	1099/2013	03/15/2013	BIJENDER VS. BABU LAL;	18/11/16	ARGUMENT	CA
24	1101/13	03/18/2013	DHRAMPAL VS. MAHIPA	11/28/16	ARGUMENTS	CA
25	1134/2013	04/05/2013	SARJEET VS. STATE	11/15/16	ARGUMENTS	CA
26	737/2013	07/01/2013	JYOTI Vs RAJU	11/17/16	Rws	HMA
27	300/2016	10/01/2013	JITENDER Vs MAMTA	11/22/16	REPLY	HMA
28	946/2013	10/14/2013	RAJEEV Vs JYOTI	11/21/16	PWS	HMA
29	151/2014	11/08/2013	STATE VS. SURESH	29/11/16	A/O	307 IPC
30	984/2013	11/16/2013	PRAMOD Vs VEJTA	11/11/16	EVIDENCE	HMA

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31	1512/2013	12/06/2013	PURAN VS. RAM CHANDER	15/11/16	ARGUMENT S	CA
32	2157/2013	12/19/2013	DAYA RAM @ MANGAL VS. SUBHASH	18-11-16	CONSIDER ATION	MACT
33	2160/13	12/21/2013	MITLESH VS. AMIN KHAN	11/15/16	PWS	MACT
34	2161/13	12/21/2013	MITLESH VS. AMIN KHAN	11/15/16	PWS	MACT
35	10/2014	01/02/2014	BANWARI LAL VS. DEVINDER	15/11/16	ARGUMENT S	CA
36	29/2014	01/16/2014	MOOL CHAND VS. CHIRANJI LAL	15/11/16	ARGUMENT S	CA
37	72/2015	02/07/2014	KISHAN DUTT VS. JAGRAJ	19-11-16	ARGUMENT S	CA
38	47/2014	02/10/2014	BHAGWAT PARSHAD ETC VS. STATE OF	15/11/16	ARGUMENT S	CRR
39	81/2014	02/17/2014	NAWAL SINGH VS. SMT.KAILASH ETC	11/11/16	ARGUMENT S	CA
40	148/2014	03/12/14	SHAUNTLA Vs DALIP	11/15/16	ARGUMENTS	CA

IN THE COURT OF SH. JASBIR SINGH KUNDU, ADDL. DISTT. & SESSIONS JUDGE REWARI

Pending Action Plan Cases as on 15.11.2016

Sr No.	Case No.	Date of Instt.	Party Name	Nature	Pending For	Stage
1	366/2014	16/10/94	MATADIN VS. CHANDGI	CA	25/11/16	Arguments
2	386/2016	12/04/2008	SANDEEP Vs. SATBIR	MACP	21/11/2016	Plaintiff Evidence
3	1022/2013	16/12/2010	M/S VARSHA SPINNING MILLS Vs. STATE OF HARYANA	LAC	17/11/2016	Arguments
4	242/2013	24/03/2011	BIRBAL VS. KULDEEP	CA	22/11/2016	Arguments
5	1202/2013	02/01/2012	JEEWAN RAM Vs. STATE OF HARYANA	LAC	29/11/2016	Plaintiff Evidence
6	1240/2013	01/09/2012	YOGENDER PALIWAL Vs. HEERA LAL	LAC	25/11/2016	Plaintiff Evidence
7	1014/2013	24/12/2012	SWAMI VIVEKANAND Vs. AMAR SINGH	CA	21/11/2016	Arguments

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8	1018/2013	24/12/2012	RAMESH KUMAR Vs. MUNSHI	CA	23/11/2016	Arguments
9	1942/2013	23/01/2013	MANMOHAN SINGH Vs. HUDA	EXE LAC	18/11/2016	Payment
10	660/2013	20/02/2013	ANOOP @ KALIA Vs. STATE OF HARYANA	CRA	18/11/2016	Arguments
11	1080/2013	21/02/2013	RAKESH BHARGAV Vs. PARTAP	CA	28/11/2016	Arguments
12	198/2013	22/02/2013	STATE OF HARYANA Vs. SATYAWAN	SC	17/11/2016	Defence Evidence
13	671/2013	25/03/2013	DEEPAK KUMAR Vs. STATE OF HARYANA	CRA	18/11/2016	Arguments
14	1057/2013	09/04/2013	VIKASH YADAV Vs. SHIV LAL	LAC	16/11/2016	Appearance
15	1144/2013	10/04/2013	ABHAY SINGH Vs. CHITTAR	CA	21/11/2016	Arguments
16	1159/2013	18/04/2013	JAI NARAIN Vs. DHARAMVIR SINGH	CA	29/11/2016	Arguments
17	694/2013	20/04/2013	SUMER SINGH Vs. M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES	CRA	28/11/2016	Arguments
18	1795/2013	14/05/2013	SAVITRI Vs. M/S CHAUHAN	EXE	05/12/2016	Attachment
19	1446/2013	29/05/2013	BRAHMA NAND Vs. MANOHAR LAL	LAC	06/12/2016	Plaintiff Evidence
20	347/2013	02/07/2013	ARJUN DASS Vs. SATNARAYAN	RA	30/11/2016	Arguments
21	1284/2013	06/08/2013	MEWA DEVI Vs. ROHTASH	CA	29/11/2016	Arguments
22	1294/2013	12/08/2013	SARDAR SINGH Vs. MAHENDER	CA	19/11/2016	Arguments
23	572/2013	26/08/2013	NARESH KUMAR ETC Vs. STATE OF HARYANA	CRR	01/12/2016	Arguments

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24	1396/2013	18/09/2013	SHRI KISHAN ETC. Vs. SATBIR	CA	18/11/2016	Arguments
25	1399/2013	20/09/2013	GRAM PANCHYAT, Vs. KANWAR SINGH	CA	28/11/2016	Arguments
26	1446/2013	23/10/2013	SEDHU RAM Vs. PARBHATI ETC	CA	25/11/2016	Appearance
27	1461/2013	29/10/2013	SURENDER SINGH ETC Vs. STATE OF HARYANA	CA	28/11/2016	Arguments
28	800/2013	11/11/2013	RAM CHANDER Vs. STATE OF HARYANA	CRA	17/11/2016	Arguments
29	1496/2013	13/11/2013	NIRMLA Vs. SATISH KUMAR	CA	18/11/2016	Arguments
30	6/2014	03/01/2014	RAGHUBIR SINGH Vs. KANWAR SINGH	CA	24/11/2016	Arguments
31	13/2014	04/01/2014	SAVITA DEVI Vs. MAHENDER SINGH ETC	CA	23/11/2016	Arguments
32	10/2014	15/01/2014	KARAN SINGH ETC Vs. STATE OF HARYANA ETC	LAC	25/11/2016	Plaintiff Evidence
33	11/2014	15/01/2014	SMT. MAYA DEVI Vs. STATE OF HARYANA ETC	LAC	25/11/2016	Plaintiff Evidence
34	148/2014	25/01/2014	M/S BAJAJ ALLIANZ Vs. INDERJEET	EXE	16/11/2016	Attachment
35	75/2014	15/02/2014	RAGHBIR SINGH Vs. ALBAD SINGJH	CA	16/11/2016	Arguments
36	44/2014	18/02/2014	BIJENDER SINGH @ BABLU Vs. STATE OF HARYANA	CRA	17/11/2016	Arguments
37	86/2014	25/02/2014	SARJEET Vs. BASANTA ETC	CA	21/11/2016	Arguments
38	117/2014	10/03/2014	MAHAVIR SINGH Vs. GRAM PANCHAYAT	CA	17/11/2016	Arguments

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39	24/2014	12/03/2014	VIJAY PAL ETC Vs. STATE OF HARYANA ETC	LAC	25/11/2016	Plaintiff Evidence
40	125/2014	21/03/2014	BISHAMBER DAYAL SAINI Vs. TULLA RAM ETC	CA	28/11/2016	Arguments
41	131/2014	22/03/2014	DIL BAGH RAI Vs. SMT. BALA DEVI	CA	07/12/2016	Arguments
42	141/2014	27/03/2014	MANDIR MURTI SHIVJI MAHARAJ ETC Vs. RAMAKANT ETC	CA	03/12/2016	Misc. Arguments
43	144/2014	29/03/2014	BALBIR Vs. RAJENDER ETC	CA	18/11/2016	Notice

IN THE COURT OF SH. PRAVEEN GUPTA, ADDITIONAL DISTRICT & SESSIONS JUDGE REWARI.								
List of oldest 150 Civil& Criminal cases targeted under Action Plan Cases Targeted on 2016 - 2017 (except stayed cases) as on 15.10.2016								
Sr No	Case No	D O I	Title	Nature	Stage	Peshi	C I S No	
1	146	22-05-12	M/s M & M Fin	Rajesh	Exe	Presence	17-11-16	1521/13
2	329	17-12-12	Smt Kamla	Prem Parkash	MACT	Pws	22-11-16	MACP/1481/13
3	53	16-05-13	M/s Ansal	Narayan Dass	CA	Argu	15-11-16	CA/1202/13
4	45	21-05-13	Munshi	Babu Khan	CA	LCR	21-11-16	CA/1208/13
5	51	02-07-13	G.P.	Zile singh	CA	Argu	22-11-16	CA/1235/13
6	49	03-07-13	Umed singh	Santosh	CA	Argu	15-11-16	CA/340/14
7	85	09-07-13	Pankaj	Vinod	Exe	W/A	29-11-16	290/14
8	101	08-08-13	Reliance	Nitin	Exe	W/A	29-11-16	1838/13
9	58	17-08-13	Ram Parshad	Kanwar	CA	Argu	25-11-16	CA1308/13
10	59	19-08-13	Karan singh	Mahesh	CA	Notice	29-11-16	CA/1314/13
11	61	30-08-13	Ran singh	Shera	CA	Notice	25-11-16	CA/1350/13
12	25	23-09-13	IBL	Rati Ram	Exe	Notice	22-11-16	2232/13
13	48	25-09-13	IBL	Sandeep	Exe	C Notice	23-11-16	2354/13
14	69	28-09-13	Ramji lal	Kanshiram	CA	Public	18-11-16	CA/1419/13
15	70	30-09-13	Subash	Ramdhan	CA	Argu	19-11-16	CA/1421/13
16	119	26-10-13	Balwan	Ramesh	Exe	Presence	28-11-16	58/14
17	72	26-10-13	Suresh	Mamchand	CA	LCR	16-11-16	CA/1452/13
18	75	07-11-13	Kuldeep	Balbir	CA	Argu	16-11-16	CA/1486/13
19	79	16-11-13	Vikram	Mukesh	CA	Argu	18-11-16	CA/1539/13

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20	82	10-12-13	Suresh	Mamchand	Cross	LCR	16-11-16	CA/300/14
21	44	20-12-13	M/s Indusind	Heera Lal	Exe	Payment	17-11-16	2628/2013
22	83	21-12-13	Vijay	Ganga ram	CA	Arg	23-11-16	CA/1536/13
23	63	03-01-14	Ramesh	Naresh	CA	Notice	13-12-16	CA/12/14
24	1	06-01-14	Sudesh	Surender	CA	Arg	21-11-16	CA/17/14
25	3	23-01-14	Jai Lal	Maya devi	CA	Argu	17-11-16	CA/46/14
26	21	27-01-14	Inderjeet	Ran singh	CA	Argu	18-11-16	CA/156/14
27	9	11-02-14	Santosh	Abhay singh	CA	Arg	23-11-16	CA/62/2014
28	13	28-02-14	Jai singh	Daman singh	CA	Argu	18-11-16	CA/109/14
29	22	07-03-14	Mohan Lal	Teekam	CA	M.Notice	07-12-16	CA/167/14

IN THE COURT OF SH. PHALIT SHARMA, ADDL. DISTRICT & SESSIONS JUDGE, REWARI

LIST OF CASES UNDER ACTION PLAN 2016-17 AS ON 16.11.2016

Sr. No.	Case No.	Dt Of Instt.	Name	Parties	Category	Stage	Next date
1	85	31/03/12	Savitri	Rameshwar	MACT	Argument	13/12/2016
2	85	20/09/14	Gulab	Kamal	EXE	warrant of att	22/11/16
3	RBT 35	20/11/14	Laxmi	Anil	C. Appl	Proclamation	16/11/16
4	52RBT	27/01/15	State	Pawan/ajlt etc	SC	DW	05/12/16
5	54RBt	06/02/2015	State	Satish/jaipal	SC	313	03/12/15
6	64	08/09/15	State	Pardeep etc	SC	PWS	09/12/16
7	65	10/09/15	State	Umika	SC	DW	22/11/16
8	73	09/10/15	State	Ashok/Umed	SC	DW	28/11/16
9	81	05/11/15	State	Sandeep	SC	DW	16/11/16
10	88	10/12/15	State	Harish	SC	Argument	29/11/16
11	1	05/01/16	State	Shri Bhagwan	SC	DW	25/11/16
12	9	17/03/16	State	Ashish etc	SC	Argument	23/11/16
13	14	19/04/16	State	Deepak	SC	PWS	28/11/16
14	18	09/05/16	State	Manoj	SC	Dw	22/11/16
15	21	13/05/16	State	Kesh kumari/vikash	SC	PWS	21/11/16
16	22	20/05/16	State	Naresh	SC	Dws	03/12/16

Prepared By
Ahlmad

Checked
Reader

(Phalit Sharma)
Addl. Distt. & Sessions Judge,
Rewari

IN THE COURT OF SH. SANJAY KUMAR KHANDUJA, ADDL. DISTT & SESSIONS JUDGE, REWARI
List Of Pending targeted cases under Action Plan 2016-2017 as on 15.11.2016

SR. NO	CASE NO/YEAR	DOI	TITLE	Nature	NEXT DATE	PURPOSE
1	147/2012	13-03-2012	SATBIR V/S BEER SINGH	CA	09-11-2016	ARGUMENT S
2	758/2013	02-05-2012	KISHAN LAL ETC. Vs. STATE OF HARYANA	CrI Appeal	30-11-2016	ARGUMENT S
3	551/2013	12-05-2012	HARSHAL Vs. KISHAN LAL	CrI Appeal	30-11-2016	ARGUMENT S
4	1456/2013	12-11-2012	CHANDERHASS V/S GIRDHARI	MACP	04-11-20156	WRITTEN STATEMEN T
5	639/2013	26-10-2013	SUBHASH CHANDER SHARMA Vs. TK SHARMA RETIRED	Revision	29-11-2016	NOTICE
6	44/2014	22-01-2014	BALKISHAN Vs. DEEN DAYAL @ DINESH	CA	03-11-2016	NOTICE
7	193/2014	01-02-2014	M/S MEGMA FINDORP LIMITED Vs. VED PARKASH	EXECUTION	02-11-2016	PAYMENT
8	85/2014	24-02-2014	MEDI RAM ETC Vs. AMAR SINGH ETC	CA	09-11-2016	NOTICE
9	115/2014	07-03-2014	PREM PARKASH (DHARAM NARAYAN Vs. ZILE RAM (MANDROOP)	CA	08-11-2016	ARGUMENT S

IN THE COURT OF SH. YOGESH CHOUDHARY CJ(SD)-CUM ACJM,REWARI

PENDING ACTION PLAN CASES 2016-2017

S.N	C.N	D.O.I	PARTY NAME		NATURE	STAGE	N.D.H	CIS NO.
1	11	14-06-04	PARAMHANS	SUSHIL	DEC.	DWS	18-11-16	CS/49254
2	81	05-12-06	STATE	BADAN LAL	323	DWS	17-11-16	CHI/2321/13
3	194	18-09-09	COL.RS YADAV	NAVEEN	REC.	ADV.ARG	05-12-16	CM/468/13
4	21	12-11-09	JAGRAM	LAXMAN	420	PWS	29-11-16	COMI/1202/13
5	242	25-01-10	RS YADAV	ISHWAR	420/467	ARG.	01-12-16	COMI/1190/13
6	261	20-05-10	TULSI	MOHAN	323	313	17-11-16	COMI/1463/13
7	43	05-10-10	MATA DEEN	VIRENDER	P/INJ	DWS	21-11-16	CS/55529/13
8	63	18-11-10	STATE	HARBIR	420/467	DWS	06-12-16	CHI/2903/13
9	525	03-01-11	STATE	DINESH	498A	PROCL.	30-11-16	CHI/3603/13
10	6	29-01-11	DALIP	REWARI CENT.	EXE	ATTACHMEN	30-11-16	EXE/1004/13
11	46	14-02-11	RAMPAL	SUBASH	P/INJ	PWS	21-11-16	CS/53620/13
12	11	19-02-11	SURESH	OMKAR	POSS	PWS	03-12-16	CS/53282/13
13	269	05-04-11	STATE	OMPARKASH	420	PWS	30-11-16	CHI/3694/13
14	807	04-05-11	SAROJ	SURGYANI	DEC.	PWS	22-11-16	CS/50474/13
15	33	06-05-11	RAM KUMAR	SHIV CHARAN	420	CONS.	23-11-16	COMI/21/14
16	120	23-05-11	BADAN LAL	SATISH	323	PWS	17-11-16	COMI/1469/13
17	525	02-06-11	RAM SINGH	JASWANT	PART.	WS	28-11-16	CS/49422/13
18	19	14-06-11	SUNDER LAL	GOPAL DASS	APP	LC REPORT	30-11-16	CM/305/13
19	222	11-07-11	STATE	SUMIT	IT ACT	PWS	29-11-16	CHI/3093/13
20	78	01-09-11	STATE	BHADHUR	323	PWS	21-11-16	CHI/2909/2013
21	208	18-10-11	MAHIPAL	SUMAN	DEC.	PWS	22-11-16	CS/53379/13
22	4	19-10-11	ASHOK	ISHWAR	RENT	PWS	16-11-16	RP/600/13
23	57	25-11-11	GEETA	ASHUTOSH	125	PWS	28-11-16	MNT/165/15
24	40	05-12-11	NARENDER	CHARAN SINGH	138	313	18-11-16	COMA/816/14
25	46	14-12-11	RAMPHAL	SUBHASH	INJ	ARG.	21-11-16	CS/53620/13
26	49	05-01-12	ANITA	RAJNISH	DEC.	PWS	21-11-16	CS/53634/13
27	58	05-01-12	STATE	RAMSHARAN	279	PWS	17-11-16	CHI/5613/13
28	10	05-01-12	STATE	CARAN SINGH	420	313	22-11-16	CHI/4922/13
29	94	07-01-12	RAMRATTI	HARCHAND	PART.	WS	18-11-16	CS/53777/13
30	747	07-01-12	STATE	SANJU	387	PWS	02-12-16	CHI/4767/13
31	333	11-01-12	STATE	HAWA SINGH	379	DWS	17-11-16	CHI/4814/13
32	37	13-01-12	KAUSHALAYA	KAMLESH	APP	LC REPORT	18-11-16	CM/474/13

33	606	16-01-12	BHAGWAN DASS	RAMOTR	POSS	DWS	16-11-16	CS/53652/13
34	379	20-01-12	NAND LAL	RAMKISHAN	DEC.	WS	17-11-16	CS/53662/13
35	433	09-02-12	RAJNI	RAI SINGH	DEC.	DWS	17-11-16	CS/53768/13
36	412	22-02-12	MANOJ	DIGHA RAM	INJ	REBU.	16-11-16	CS/55178/13
37	6	23-02-12	PARVEEN	MANISHA	HMG	RWS	28-11-16	GW/216/13
38	74	28-02-12	STATE	PURAN	323/324	PWS	02-12-16	CHI/5108/13
39	336	29-02-12	RAJENDER	RAMPAT	INJ	PWS	29-11-16	CS/55714/13
40	62	01-03-12	TEK CHAND	SHAKINA	420	PUBL.	22-11-16	COMI/2015/13
41	38	09-03-12	SANJAY	VIRENDER	SP	PWS	18-11-16	CS/54068/13
42	79	19-03-12	GOPAL PRSAD	JAIPAL	DEC.	PWS	28-11-16	CS/53852/13
43	101	22-03-12	STATE	BALWANT	420	PWS	02-12-16	CHI/6785/13
44	214	23-03-12	SUDESH	OMPARKASH	DEC.	PWS	18-11-16	CS/53888/13
45	83	26-03-12	SATBIR	VIRENDER	DEC.	PWS	28-11-16	CS/55988/13
46	110	26-03-12	STATE	AJEET	323	PWS	16-11-16	CHI/5142/13
47	88	04-04-12	RAHUL	HRY.EDU.	DEC.	PWS	17-11-16	CS/56136/13
48	311	12-04-12	HIMANSHU	SHER SIGNH	POSS	PWS	16-11-16	CS/53930/13
49	502	18-04-12	NEKI RAM	RAGHUNATH	SP	DWS	22-11-16	C/53954/13
50	132	20-04-12	STATE	ANIL	279	PWS	17-11-16	CHI/7221/13
51	14	28-04-12	ANIL	BINODI LAL	EXE	W/POSS	06-12-16	EXE/1967/13

Cases received by transferred from the court of Ms. Iram Hasan, CJ(JD)/JMJC, Rewari

S.N	C.N	D.O.I	TITLE		U/S	STAGE	PESHI	CIS NO.
1	34	04-08-10	SATBIR	SANDEEP	323/324	EVD	17-12-16	COMI/1600/13
2	20	13-11-10	SATBIR	GHAN PARKASH	148	PWS	17-11-16	COMI/1285/13
3	19	23-11-10	IOB	ASHOK	420/467	CONS.	30-11-16	COMI/1699/13
4	153	17-04-11	STATE	SATBIR	323/325	313	17-12-16	CHI/1884/13
5	148	25-04-11	KAMAL	NARENDER	M/INJ.	REB.	29-11-16	CS/49925/13
6	18	20-08-11	MUKESH	SUB KARAN	323/324	ARG.	21-11-16	COMI/1264/13
7	155	23-08-11	STATE	VIKRAM	148	PWS	21-11-16	CHI/3331/13
8	151	24-08-11	STATE	GANPAT	323/325	PWS	30-11-16	CHI/3156/13
9	152	24-08-11	STATE	PAT RAM	323/325	PWS	30-11-16	CHI/3159/13
10	17	30-08-11	BABLI	JAGDEV	406/420	PWS	18-11-16	COMI/1470/13
11	152	09-09-11	PAWAN	DHARM SINGH	Dec	DWS	18-11-16	CS/53293/13
12	5	09-09-11	ASHOK	KAILASH	RENT	RWS	01-12-16	RP/570/13
13	154	13-09-11	JAMUNA	KRISHNA	P/INJ.	DWS	22-11-16	CS/52221/13
14	150	16-09-11	MALA RAM	VED PARKASH	M/INJ.	DWS	17-11-16	CS/53247/13

15	29	17-09-11	ARJUN	LAXMI NARYAN	EXE	REB.	28-11-16	EXE/2042/13
16	73	26-09-11	MMFSL	SURENDER	138	PWS	21-11-16	COMA/1676/15
17	146	03-10-11	STATE	NARENDER	182	PWS	21-11-16	CHI/4668/13
18	3	05-10-11	ASHOK	KHEM CHAND	RENT	RWS	21-11-16	RP/593/13
19	4	20-10-11	ASHOK	SANJAY	RENT	RWS	30-11-16	RP/595/13
20	162	21-10-11	ASHOK	BANARSI DEVI	POSS	DWS	05-12-16	CS/53345/13
21	1	21-10-11	ASHOK	ARUN	RENT	REB.	18-11-16	RP/599/13
22	2	21-10-11	ASHOK	RAJ KUMAR	RENT	DWS	29-11-16	RP/598/13
23	147	29-10-11	STATE	BISHAN SINGH	420	PWS	16-11-16	CHI/4516/13
24	154	21-11-11	STATE	RAJPAL	148	PWS	21-11-16	CHI/4611/13
25	33	22-11-11	STATE	BHARAT BHUSHAN	379	DWS	17-11-16	CHI/5102/13
26	164	08-12-11	JASRATH	MAMAN	Dec	DWS	28-11-16	CS/53538/13
27	161	10-12-11	DAYA KAUR	RAM SINGH	Dec	REB.	16-11-16	CS/53554/13
28	165	15-12-11	IMARTI	GAJRAJ	Dec	DWS	06-12-16	CS/53571/13
29	149	19-12-11	STATE	JAGDISH	323/325	PWS	21-11-16	CHI/1211/15
30	63	17-05-12	STATE	MANOJ	323/324	PWS	06-12-16	CHI/6459/13
31	263	02-06-12	SUBHASH	KRISHNA	340	PWS	28-11-16	COMI/2170/13

LIST OF 110 OLDEST CIVIL AND CRIMINAL CASES INCLUDING DECIDED CASES TARGETED UNDER ACTION PLAN 2016-17 TO THE COURT OF SHRI SAURABH KUMAR, ADDL. CIVIL JUDGE (SENIOR DIVISION),-CUM-JMIC, REWARI

Sr. No.	Case No.	D.O.I.	Parties Name		Nature	Stage	N.D.O.H.	
1	293	19-11-2008	M/S SUN RAISE	CHANDER	INJ.	A/Plaint	18.10.16	CS/51154/13
2	13	10-02-2009	PATASI	SUNIL	MI	REPLY	18.10.16	CS/55954/13
3	72	28-03-2009	KULDEEP	STATE	EXE.	APPL.	18.10.16	EXE/1143/13
4	5	17-07-2009	MUNNI DEVI	PURSHOTAM	420	CONSI.	7.11.16	COMI/25/15
5	7	08-09-2009	GANGA PARSAD	HARISH CHAND	RENT	CONSI.	17.10.16	RP/539/13
6	12	12-10-2009	PREM PARKASH	KULDEEP	420	420	25.10.16	COMI/874/13
7	6	21-12-2009	RAM CHANDER	RAM KARAN	EXE.	L.C.Report.	18.10.16	EXE/1189/13
8	19	07-01-2010	STATE	SANDEEP	379	NBW	18.10.16	CHI/3485/13
9	33	10-03-2010	KOSHILYA	SANTOSH	323	CONS.	24.10.16	COMI/1531/13
10	72	31-03-2010	STATE	SUNIL	323	Consid.	7.11.16	CHI/3227/13
11	2	04-09-2010	BIMLA DEVI	HARI CHAND	RENT	APP.	15.11.16	RP/544/13
12	181	30-09-2010	BRIJ PAL	KRISHAN	SP	REBTT.	7.11.16	CS/49690/13
13	80	06-10-2010	STATE	ANAND	498A	313	28.10.16	CHI/1801/13
14	11	03-01-2011	DEEPAK	RAMESH CHAND	RENT	RWS	18.10.16	RP/538/13

15	12	03-01-2011	DEEPAK	RAJ KUMARI	RENT	RWS	18.10.16	RP/537/13
16	23	06-01-2011	STATE	KAPIL	279	NBW	17.10.16	CHI/2935/13
17	102	14-02-2011	BADRI PARSAD	STATE	EXE.	CONSI	18.10.16	EXE/784/13
18	171	11-04-2011	NAWAL	SUBHASH	POSS.	DWS	24.10.16	CS/51370/13
19	57	15-04-2011	SATENDER	ANJU	500	Consi..	25.10.16	COMI/1043/13
20	21	08-09-2011	STATE	KANWAR SINGH	452	NBW	17.10.16	CHI/1126/13
21	146	18-01-2012	ABHEY	SHER SINGH	PART.	NOTICE	24.10.16	CS/53709/13
22	63	04-02-2012	RAJ KUMAR	SANTOSH	EXE.	NOTICE	18.10.16	EXE/1411/13
23	333	14-02-2012	DPCARDB	DIWAN	138	PWS	24.10.16	COMA/1870/13
24	106	25-02-2012	SOHAN LAL	BISHAMBER	EXE.	WOA	17.10.16	EXE/1459/13
25	26	03-03-2012	NARAIN DEVI	MANJIT	EXE.	WOP	24.10.16	EXE/1437/13
26	304	22-03-2012	RAM SINGH	MOHIT	B/W		25.10.16	COMA/2666/13
27	50	01-05-2012	SMT. VEENA	VIJAY	REC.	REPLY	24.10.16	CS56151/13
28	380	01-05-2012	DPCARDB	SURENDER	138	NBW	9.11.16	COMA/62/14
29	3	04-05-2012	PNB	KRISHAN	138	NBW	2.1.17	COMA/2342/13
30	97	04-05-2012	BALWAN	RAMKISHAN	DEC.	REPLY	18.10.16	CS/53967/13
31	11	04-05-2012	RAM BABU	MUKESH	138	PWS	24.10.16	COMA/2624/13
32	101	07-05-2012	NARPAL	VINOD	138	PWS..	18.10.16	COMA/2332/13
33	363	22-05-2012	DPCARDB	BASTI RAM	138	NBW	24.10.16	COMA/158/14
34	31	23-05-2012	LA SINGH	ISHWAR	EXE	CONsi..	17.10.16	EXE/1755/13
35	311	30-05-2012	SUNITA	SHIV RAJ	DEC.	CONSI.	18.10.16	CS/54041/13
36	101	04-06-2012	NIRMALA	RAJ KUMAR	EXE	WOA	25.10.16	EXE/1215/13
37	37	07-07-2012	TEK CHAND	LALA RAM	DEC.	PWS	21.10.16	CS/54216/13
38	177	16-07-2012	SAROJ DEVI	BIMLA	DEC.	DWS	17.10.16	CS/54200/13
39	276	17-07-2012	SAROJ	NIHAL SINGH	DEC.	PWS	18.10.16	CS/56227/13
40	98	24-07-2012	SHIMBHU DAYAL	GP	DEC.	PWS	18.10.16	CS/54288/13

IN THE COURT OF SH. MAN PAL RAMAWAT, ACJ(SD)-CUM-CJM, REWARI								
LIST OF OLDEST 200 CIVIL & CRIMINAL TARGETED UNDER ACTION PLAN 2016-17 AS ON 01.04.2016. (EXCEPT STAYED CASES)								
Sr. No	Cases No.	Date of Instt	Parties Name		Nature	Stage	Next date	CIS No.
1	186	05-09-2005	Babu Lal	Pawan Kumar	SP	W.S	06-12-2016	CS/494/2016
2	626	15-12-2008	STATE	OM PARKASH	420 IPC	A/F	14-12-2016	CHI/4150/13
3	7	22-12-2008	RAMPAL	PURAN SINGH	323/506	APP	07-12-2016	COMI/1785/13
4	112	08-01-2009	STATE	SUNIL	325	PWS	07-12-2016	CHI/2720/13
5	40	17-02-2009	Ashmina	Raj Kumar	Dec.	DWS	21-11-2016	CS/49588/2013
6	180	18-02-2010	STATE	MOOL CHAND ETC.	420	PWS	23-11-2016	CHI/4471/13

7	116	27-02-2010	Ajmer	DCCW	Arb.	A/F	29-11-2016	EXE/870/2013
8	10 RBT	16-10-2010	KRISHANA	DINESH ETC.	452 IPC	APP	18-11-2016	COMI/1142/13
9	56 RBT	20-11-2010	YUDHBIR	RAVI BHAN	394	PWS	05-12-2016	COMI/1051/13
10	11	11-03-2011	Dharampal	Desh Raj	Rec.	C.Warrant	17-12-2016	EXE/1140/2013
11	44	28-03-2011	Sada Ram	Rattan Lal	Dec.	PW	28-11-2016	CS/52160/2013
12	13 RBT	06-04-2011	DAYA RAM	SATISH	138	313	29.11.16	COMA/877/13
13	2	21-04-2011	Daulat Ram	Shakuntla	Rent	Rw,s	01-12-2016	RP/42/2015
14	16	30-04-2011	Rajbala	Nawal Singh	125	PAYMENT	03-12-2016	EXE/1249/2013
15	11	21-05-2011	Hari Singh	Raj Kumar	Dec.	PW's	08-12-2016	CS/52957/2013
16	22	28-05-2011	SATNARAIN	BIJENDER	EXE.	Con.	19-11-2016	EXE/482/13
17	17	07-06-2011	STATE	DR.SURAT	DRUG.ACT	DWS	09/12/16	COMA/1689/15
18	14 RBT	13-06-2011	KISHORE LAL	SURESH	138	DWS	16.11.16	COMA/1207/13
19	193	14-06-2011	STATE	RAJBIR	498A	PWS	29-11-2016	CHI/2564/13
20	1 RBT	16-07-2011	DHARAMPAL	SUBH RAM	420 IPC	DWS	21-11-2016	COMI/1239/13
21	15 RBT	28-07-2011	GAJRAJ	KAILASH CHAND	138	NOTICE	29.11.16	NI ACT/174/16
22	42	04-08-2011	Jai parkash	Dharmender	406	APP	18-11-2016	COMI/1144/13
23	95	08-08-2011	Madan Lal	Suman Sharma	420 IPC	CHARGE	06-12-2016	COMI/965/13
24	153	08-08-2011	Shakuntla	Ram Singh	Decl.	Arg.	22-11-2016	Cs/49688/2013
25	126	20-08-2011	Brij Lal	Hari Om Bhatta	Exe.	WOA	05/12/16	EXE/158/16
26	24	15-09-2011	RAMCHANDER	INDERJEET	420 IPC	A/R 202	22-11-2016	COMI/1667/13
27	90	17-10-2011	State	Ashok	CR Act	Pws	28-11-2016	CHA/1087/13
28	12	19-10-2011	Ashok	Laxmi Narain	Rent	Rw,s	06-12-2016	RP/633/2013
29	196	20-10-2011	Rakesh	Balbir	SP	DWS	18-11-2016	CS/53319/2013
30	474	18-11-2011	STATE	SANDEEP	379	PW'S	28-11-2016	CHI/4650/13
31	473	18-11-2011	STATE	DINESH	420	PWS	22-11-2016	CHI/1127/13
32	24 RBT	18-11-2011	STATE	SONU	379	PWS	07-12-2016	CHI/4580/13
33	498	07-12-2011	STATE	SHAJAD ETC.	420	PWS	21-11-2016	CHI/4784/13
34	522	16-12-2011	STATE	GURMEET	420	DWS	23-11-2016	CHI/4735/13
35	531	22-12-2011	STATE	MD. IQBAL	498A	Pws	08-12-2016	CHI/4795/13
36	291	13-01-2012	STATE	MEERA	420	DWS	29-11-2016	CHI/4836/13
37	2 RBT	24-01-2012	SEEMA @ SHUKANT	Sanjeev	DV	PWS	07-12-2016	COMA/2197/13
38	263	24-01-2012	Anil Kumar	Deepak	Decl.	DWS	17-11-2016	CS/53710/2013
39	78	27-01-2012	Ashok Kumar	Dilbagh	PART.	DW's	05-12-2016	CS/53840/2013
40	26 RBT	30-01-2012	STATE	AMI CHAND	304A	PWS	22-11-2016	CHI/4897/13
41	2	30-01-2012	Poonam	GP	Guardian	EX. Arg.	12-12-2016	GW/132/2013
42	29 RBT	08-02-2012	STATE	GAGAN CHAUHAN	323/506	Pws	16-11-2016	CHI/5082/13

43	30	08-02-2012	ABHAY	SATPAL	468 IPC	DWS	22-11-2016	COMI/1826/13
44	63	13-02-2012	Hoshiyar Singh	Vijay Kumar	Dec.	PWS	05-12-2016	CS/55870/2012
45	28 RBT	22-02-2012	STATE	PAWAN	380	PWS	30-11-2016	CHI/4996/13
46	218	01-03-2012	Ram Kumar	DGP	Dec.	PW's	16-12-2016	CS/53804/2013
47	166	02-03-2012	STATE	AMIT	379	PW	02-12-2016	CHI/5029/13
48	81	12-03-2012	Khillu	Dayachand	Dec.	DWS	23-11-2016	CS/56125/2013
49	27 RBT	19-03-2012	STATE	RAKESH	304A	PWS	15-11-2016	CHI/5084/13
50	402	20-03-2012	STATE	CHAND SINGH	323	PWS	23-11-2016	CHI/5141/13
51	186	23-04-2012	STATE	ASHOK	279	PW	21-11-2016	CHI/5173/13
52	283	26-04-2012	Krishan	Ram Chander	Decl.	REBUTTAL	30-11-2016	Cs/53982/2013
53	205	07-05-2012	STATE	MUBARIK	380	DW's	16-11-2016	CHI/5212/13
54	206	07-05-2012	STATE	WAHID	379	PW	28-11-2016	CHI/5211/13
55	77	10-05-2012	Chhotu Ram	Harish	Dec.	EX. Arg.	30-11-2016	CS/54806/2013
56	392	12-05-2012	STATE	MAJID	279	PW	19-12-2016	CHI/5698/13
57	218	14-05-2012	STATE	RISHI PAL	380	PWS	07-12-2016	CHI/5228/13
58	243	01-06-2012	STATE	RAVINDER	279	PW	02-12-2016	CHI/5253/13
59	246	02-06-2012	STATE	JAMSHED	379	PROCL.	21-12-2016	CHI/5250/13
60	252	08-06-2012	STATE	DEEPAK	279	PWS	16-11-2016	CHI/5256/13
61	253	08-06-2012	STATE	GUGAN	304A	PW	07-12-2016	CHI/5257/13
62	81	09-06-2012	Kamla	Jhuthar	Poss.	DWS	07-12-2016	CS/55005/2013
63	256	14-06-2012	STATE	JAMALUDIN	407	Pws	23-11-2016	CHI/5267/13
64	264	15-06-2012	STATE	BHIM	407	Pws	14-12-2016	CHI/5285/13
65	259	15-06-2012	STATE	DAYARAM	323	PWS	07-12-2016	CHI/5278/13
66	91	17-07-2012	Richhpal	Ram Chander	Dec.	EX. Arg.	18-11-2016	CS/56405/2013
67	304	21-07-2012	STATE	BASIR	407	NBW	16-11-2016	CHI/5329/13
68	315	27-07-2012	STATE	RAJWATI	379	DWS	21-11-2016	CHI/5338/13
69	314	27-07-2012	STATE	ANIL	384	DWS	17-11-2016	CHI/5337/13
70	317	28-07-2012	STATE	KAILASH	279	PW	28-11-2016	CHI/5347/13
71	13	01-08-2012	Daya Ram	Roshan	452 IPC	PWS	07-12-2016	COMI/1877/13
72	126	03-08-2012	Jagram	Asarfi	SP	EX. Arg.	28-11-2016	CS/54246/2013
73	127	03-08-2012	Jagram	Geeta Devi	SP	EX. Arg.	28-11-2016	CS/54247/2013
74	124	03-08-2012	Jagram	Phooli	SP	EX. Arg.	28-11-2016	CS/54244/2013
75	125	03-08-2012	Jagram	Ajay	SP	EX. Arg.	28-11-2016	CS/54245/2013
76	339	09-08-2012	STATE	SATBIR	420	PWS	21-11-2016	CHI/812/13
77	133	11-08-2012	Mahender	Parmod	Poss.	DW's	07-12-2016	CS/54252/2013
78	348	18-08-2012	STATE	SAGAR	380	NBW	07-12-2016	CHI/5380/13

79	381	05-09-2012	STATE	RAVI	406	PWS	17-11-2016	CHI/5376/13
80	16	05-09-2012	Madhu Bala	G.P	Succ	Con.	07-12-2016	SUCC/315/2013
81	305	10/09/2012	STATE	RAJENDER	420 IPC	DWS	23/11/2016	CHI/4872/13

**LIST OF CIVIL AND CRIMINAL ACTION PLAN 2016-17 CASES RECEIVED BY TRANSFER
FROM THE COURT OF MS. IRAM HASAN, CJ(JD)-CUM-JMIC, REWARI AS ON MANDATORY LEAVE.**

ACTION PLAN 2016-2017

TOTAL- 45

Sr. No.	Case Type	Case No.	D.O.I.	Title	Next Purpose	Next Date	
1	CS	51170/2013	17/07/09	PURSHOTTAM VS. S	DW'S	28/11/16	
2	CS	52452/2013	16/11/09	PARDEEP VS. RELIANCE LIFE INSURANCE	DW'S	16/11/16	
3	CS	50203/2013	09/02/10	KANWAR SINGH VS.	Reb. & Arg.	29/11/16	
4	CS	49490/2013	06/04/10	SURENDER VS. BAD	A/O	01/12/16	
5	CS	50637/2013	19/05/10	REWATI DEVI VS, SU	PW'S	6-12-16	
6	CS	51448/2013	30/07/10	BABU LAL VS. SAUDA	REB. & Arg.	30-11-16	
7	CM	270/2013	04/09/10	CHET RAM VS. GRAM	A/O	01/12/16	
8	CS	49449/2013	05/10/10	SHAKUNTLA VS. MUN	CONS.	02/12/16	
9	CS	49704/2013	12/10/10	VIPIN KUMAR VS. AS	REB. & Arg.	23/11/16	
10	COMI	1527/2013	25/10/10	KEHAR SINGH VS. RA	EVIDENCE	23.11.16	
11	COMA	1316/1013	04/01/11	MMFSL VS. KEHAR S	PAYMENT	6.12.16	
12	CHI	1671/2013	08/01/11	STATE OF HARYANA	DW'S	23.11.16	
13	CS	52156/2013	20/01/11	SULTAN SINGH VS. D	DW'S	18/11/16	
14	CHI	2463/2013	12/02/11	STATE OF HARYANA	CONS.	17.11.16	
15	CM	170/2013	23/02/11	SAROJ BALA VS. FAK	EX. ARG.	8/12/16	
16	COMI	1199/2013	23/03/11	SMT. BEENA VS. SUD	PRECHARGE	7.12.16	
17	CS	52806/2013	28/03/11	DHARAMBIR VS. MUF	DW'S	22/11/16	
18	COMI	1008/2013	13/06/11	HARI OM SHARMA VS	EVIDENCE	16.11.16	
19	CS	50208/2013	12/07/11	BHOLA SHANKAR VS	DW'S	17/11/16	
20	RP	575/2013	16/07/11	DHARAMCHAND VS.	ReB. & Arg.	05/12/16	
21	CS	49425/2013	03/08/11	SMT. MUNNI DEVI VS	reB. & Arg.	23/11/16	
22	CHI	2250/2013	12/08/11	STATE OF HARYANA VS. BHAGWAT DAYAL	PWS	28.11.16	

COURT OF SH. PAWAN KUMAR, CIVIL JUDGE (JR. DIVN.) Cum JUDICIAL MAGISTRATE
1st CLASS REWARI.

List of Action Plan Pending Cases as on 15.09.2016

S N	C N	D O Instt.	Title		Nature	Peshi	Stage	CIS No
1	215	19/09/2009	State	SHIMBHUDAYAL	446	31/05/2016	WARRANT	CRM/24/2015
2	110	03/11/2009	Ram Lal	Lal Singh	419/420	15/02/2016	Evidence	COMI/1397/2013
3	65	30/03/2010	RAMNIWAS	CHETRAM	Dec	27/05/2016	Pws	CS/5050/2016
4	72	20/07/2010	Satnarain	Narender	138	16/02/2016	Argument	COMA/1067/2013
5	329	06/10/2010	State	HASAM	457/380	17/05/2016	WARRANT	CHI/260/2016
6	23	06/12/2010	State	Manoj etc	420/467	16/07/2015	Presence	CHI/2919/2013
7	305	14/01/2011	Veena	Sudhir etc	Dec	20/05/2016	Pws	CS/50375/2013
8	9	09/03/2011	Mahesh	Om Parkash	138	09/09/2015	DID	COMA/0737/2013
9	64	10/03/2011	Kishan lal	Ramesh chand	SP	28/07/2015	Reply	Cs/49717/2013
10	32	09/04/2011	Rajesh	BIMLA	323/324	12/05/2016	Pws	COMI/1042/2013
11	48	20/04/2011	State	RAMESHWAR	323/325	19/05/2016	Pws	CHI/3566/2013
12	60	29/04/2011	State	AVINASH	323/324	12/07/2016	Pws	CHI/2224/2013
13	35	10/05/2011	KISHANLAL	RAJBIR	323/325	30/08/2016	Evidence	COMI/1635/2013
14	18	02/06/2011	Bijender	Mahender	323/506	10/06/2016	WARRANT	COMI/1375/2013
15	130	10/06/2011	State	HAKAM	457/380	04/07/2016	Pws	CHI/635/2013
16	227	13/06/2011	State	Ramesh etc	420/419	18/02/2016	Reply	CHI/4542/2013
17	129	14/06/2011	State	Narender	304A	13/06/2016	Pws	CHI/1640/2013
18	171	28/07/2011	Santosh	Ashok	Dec	27/07/2016	Consi.	CS/51683/2013
19	21	29/07/2011	Veena	RAI SINGH	354	06/06/2016	Evidence	COMI/13303/2013
20	70	29/07/2011	Ramavtar	Banwari lal	Dec	16/02/2016	Notice	Cs/51691/2013
21	23	27/07/2011	RAJMANI	GULAB SINGH	Exe	06/10/2016	WARRANT	EXE/1101/2013
22	24	30/07/2011	Rajesh	STATE OF HE	Exe	13/07/2016	Consi.	EXE/952/2013
23	19	06/08/2011	Raju	PAWAN	452/323	14/09/2016	Evidence	COMI/2/2016
24	68	09/08/2011	Asbir	Kamla Devi	Dec	18/02/2016	Publicati	Cs/50784/2013
25	61	01/09/2011	State	KISHANLAL	323/506	10/05/2016	Pws	CHI/803/2013
26	62	02/09/2011	State	RAJENDER	283	12/05/2016	NBW	CHI/6444/2013
27	100	02/09/2011	Jitender	SUNIL	138	13/06/2016	313 CRPC	NIACT/2460/2013
28	128	06/09/2011	State	Satish	420	05/07/2016	Pws	CHI/3158/2013
29	15	08/09/2011	State	JAIKISHAN	HUDA	19/05/2016	Pws	CHA/728/2013
30	9	12/10/2011	Banwar	Ramphal	Misc	04/07/2015	Consi.	CM/488/2013
31	42	28/12/2011	State	Krishan etc	341/506	29/02/2016	Pws	CHI/7187/2013

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32	41	28/12/2011	State	Krishan etc	379/420	29/02/2016	Pws	CHI/7188/2013
33	12	07/01/2012	Kirori	Prabhu	Misc	19/02/2016	Presence	CM/471/2013
34	190	10/01/2012	PRAKASH	STATE OF HR	Dec	16/07/2016	Evidence	CS/54355/2013
35	3	27/02/2012	State	PANKAJ	ITACT	11/05/2016	Pws	CHA/1183/2013
36	103	29/03/2012	AJESH	RUPENDER	138	13/07/2016	Evidence	NIACT/2961/2013
37	138	26/04/2012	RAVI	JUGTI	420/406	24/05/2016	Pws	COMI/1867/2013
38	116	26/04/2012	HARBHSAJAN	GOPI CHAND	Dec	25/05/2016	Argument	CS/55168/2013
39	8	02/05/2012	SHIMBHU DAYAL	GP	Misc	23/05/2016	Argument	CM/563/2013
40	198	15/05/2012	State	KULDIP	323/325	24/05/2016	WARRANT	CHI/5216/2013
41	95	26/05/2012	LAKHJIT	BHUP SINGH	Poss	11/05/2016	Consi.	CS/872/2014
42	27	30/05/2012	Pooja	Mahender	125	14/06/2016	Evidence	MNT/12/2015
43	69	31/05/2012	State	HUKAM	323/325	11/05/2016	Pws	CHI/1136/2015
44	72	05/06/2012	State	MISRILAL	279/304A	22/05/2016	Pws	CHI/1108/2015
45	2	08/06/2012	State	SUMER SINGH	A Act	05/07/2016	NBW	CHA/1212/2013
46	137	14/06/2012	DHARAMPAL	OMPARKASH	420/467	08/07/2016	Evidence	COMI/1869/2013
47	65	03/07/2012	SUNDER LAL	SAMUNDER	138	10/06/2016	Evidence	COMA/1975/2013
48	73	06/07/2012	State	ATTAR SINGH	323/325	16/05/2016	Pws	CHI/6440/2013
49	5	10/07/2012	TANUPRIYA	Rakesh	DV ACT	01/07/2016	Evidence	CIOMA/2526/2013
50	93	11/07/2012	State	RAJPAL	379	03/06/2016	NBW	CHI/6550/2013
51	95	12/07/2012	State	Rakesh etc	498A/406	10/06/2016	Reply	CHI/6252/2013
52	172	16/07/2012	PHOOLWATI	SANTRA	Dec	02/07/2016	Evidence	CS/56141/2013
53	173	16/07/2012	SATYAPAL	GP	Dec	08/06/2016	Evidence	CS/54091/2013
54	174	16/07/2012	Mahender	HARIRAM	Dec	15/07/2016	Evidence	CS/54206/2013
55	69	17/07/2012	DPCRDB	NANDLAL	138	13/06/2016	Evidence	COMA/2467/2013
56	202	17/07/2012	DHARMABIR	Rohtash	Dec	07/08/2016	Notice	CS/3178/2015
57	201	18/07/2012	Sumitra	KANWAR SINGH	Dec	02/07/2016	Repli.	CS/54124/2013
58	157	21/07/2012	State	Satbir	452/323	12/05/2016	Pws	CHI/5327/2013
59	200	23/07/2012	M/S GODREJ	SUBHASH	Rec	22/07/2016	Evidence	CS/54182/2013
60	176	25/07/2012	SHAKUNTALA	Ashok	Poss	22/07/2016	Evidence	CS/54221/2013
61	177	25/07/2012	SHAKUNTALA	Ashok	Poss	07/11/2016	Evidence	CS/54222/2013
62	178	26/07/2012	RAMESH DEVI	SUBE SINGH	Dec	05/07/2016	Rebutal	CS/54265/2013
63	179	27/07/2012	SURESH	KITABKOR	Dec	05/07/2016	Dws	CS/54256/2013
64	49	03/08/2012	State	VIJAYPAL	304A	30/05/2016	Pws	CHI/6279/2013
65	161	06/08/2012	State	SUNDER	419/420	20/05/2016	Pws	CHI/6078/2013
66	141	06/08/2012	State	CHATAR SINGH	323/325	24/05/2016	Pws	CHI/5356/2013
67	142	06/08/2012	State	MITHAN	419/420	05/07/2016	Pws	CHI/5360/2013

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68	4	09/08/2012	REKHA	BHATERI	DV ACT	09/06/2016	Evidence	COMA/2530/2013
69	134	11/08/2012	State	PRAMOD	294/506	08/07/2016	Proclmation	CHI/6294/2013
70	195	11/08/2012	PANKAJ	Mohar Singh	Poss	13/07/2016	Notice	CS/56030/2013
71	196	11/08/2012	MAHABIR	SHIVLAL	Dec	07/11/2016	Notice	CS/54410/2013
72	181	13/08/2012	Surender	KISTOORI	Dec	07/01/2016	Evidence	CS/54349/2013
73	26	17/08/2012	JAGMAL	PARKASH	323/324	09/09/2016	Evidence	COMI/2203/2013
74	100	17/08/2012	PRABHUDAYAL	MANPHOOL	Inj.	17/05/2016	WS	CS/56093/2013
75	24	22/08/2012	M/S SHRI BALA	M/S TOTIN	138	30/07/2016	Notice	COMA/94/2016
76	25	22/08/2012	M/S SHRI BALA	M/S TOTIN	138	30/07/2016	Notice	COMA/93/2016
77	133	23/08/2012	State	KRISHAN	420	13/06/2016	Pws	CHI/6820/2013
78	85	25/08/2012	BALBIR	RAMPARSHAD	Dec	25/07/2016	Argument	CS/54686/2013
79	127	28/08/2012	MALKHAN	UDMIRAM	Dec	16/05/2016	Rebuttal	CS/56122/2012
80	159	30/08/2012	State	JASWANT	279	18/05/2016	Pws	CHI/7067/2013
81	67	31/08/2012	State	SHAHID	174	02/05/2016	NBW	CHI/6370/2013
82	81	31/08/2012	State	Naresh	279	20/05/2016	Pws	CHI6240/2013
83	145	31/08/2012	State	DIGVIJAY	498	15/07/2016	Pws	CHI/6932/2013
84	183	07/09/2012	Sumitra	Dharampal	Inj.	27/05/2016	Notice	CS/55022/2013
85	184	07/09/2012	BHANWAR	MUNI DEVI	Dec	15/07/2016	Argument	CS/55821/2013
86	55	08/09/2012	BALA	KANHAIYALAL	Inj.	25/05/2016	Pws	CS/54539/2013
87	197	11/09/2012	Narender	NIHAL	Dec	07/08/2016	Evidence	CS/5501/2013
88	25	15/09/2012	JAIPAL	PRATAP	324/506	20/07/2016	Argument	COMI/1842/2013
89	187	15/09/2012	Jagdish	SOHANLAL	SP	27/07/2016	Argument	CS/54563/2013
90	9	17/09/2012	State	RANI	ITACT	24/05/2016	Pws	CHA/1545/2013
91	188	18/09/2012	KHEMRAM	SHIV CHARAN	Rec	07/05/2016	Evidence	CS/54376/2013
92	59	24/09/2012	Surender	POHAP SINGH	138	26/05/2016	NBW	COMA/2058/2013
93	12	26/09/2012	MAMTA	AJAY	125	01/07/2016	Evidence	MNT/187/2014
94	189	29/09/2012	NETRAM	Somdutt	Inj.	07/04/2016	Evidence	CS/54323/2013
95	12	03/10/2012	State	SUNDER	A Act	08/06/2016	Pws	CHA/1479/2013
96	22	05/10/2012	SHANKARLAL	MADANLAL	279/338	#####	Evidence	COMI/1852/2013
97	185	09/10/2012	MOHARRAM	GP	Dec	07/08/2016	Dws	CS/54012/2013
98	186	09/10/2012	Devender	Somdutt	Poss	07/07/2016	Notice	CS/542273/2013
99	131	10/10/2012	SHEELA	RAMJAS	323/341	06/06/2016	Evidence	COMI/1864/2013
100	111	11/10/2012	SHAMSHER	Devender	Inj.	24/05/2016	Pws	CS/53764/2013
101	131	13/10/2012	State	Dharmender	420/468	06/06/2016	Repli.	CHI/5425/2013
102	11	13/10/2012	GAHAD SINGH	BAJRANG	420/467	21/05/2016	Evidence	COMI/2042/2013
103	132	13/10/2012	RAMJAS	SHEELA	323/341	06/06/2016	Notice	COMI/1865/2013

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104	115	16/10/2012	Radha Krishan	KISHANLAL	Dec	25/05/2016	Argument	CS/54937/2013
105	192	18/10/2012	Gopi Chand	CHUNILAL	Dec	02/07/2016	Evidence	CS/54379/2013
106	10	19/10/2012	State	SUNDER	3RPUP	16/05/2016	Pws	CHA/1620/2013
107	163	22/10/2012	State	TILURAM	279/338	20/05/2016	Pws	CHI/5689/2013
108	132	25/10/2012	State	Narender	498A/406	06/06/2016	Pws	CHI/5426/2013
109	12	25/10/2012	DHOLI	DINESH	323/506	07/07/2016	CHARG	COMI/2101/2013
110	193	26/10/2012	ABDUL MAJID	HARYANA BAKTH	Dec	08/01/2016	Evidence	CS/54391/2013
111	111	27/10/2012	State	BIRSINGH	427/506	29/08/2016	Dws	CHI/5543/2013
112	194	27/10/2012	Santra Devi	MISRI	Dec	14/07/2016	Evidence	CS/54395/2013
113	101	02/11/2012	Mahesh	HIMANSHU	138	06/06/2016	Evidence	NIACT/2272/2013
114	50	07/11/2012	ANIL	DEPPAK	138	10/05/2016	Notice	COMA/2462/2013
115	227	07/11/2012	RAMESHWAR	RAMKANWAR	Poss	04/07/2016	Rebuttal	CS/53638/2013
116	31	19/11/2012	SHRICHAND	STATE OF HE	190	21/05/2016	Evidence	COMI/191/2015
117	330	19/11/2012	GUDO DEVI	SUNDERLAL	Poss	10/05/2016	Notice	CS/55506/2013
118	147	05/12/2012	State	HAKAM	283/337	10/06/2016	Pws	CHI/6728/2013
119	198	11/12/2012	HIMANSHU	NANDKISHORE	Poss	07/11/2016	Evidence	CS/53931/2013
120	15	14/12/2012	GOVIND	RATTANLAL	323/324	04/07/2016	NBW	COMI/2142/2013
121	150	24/12/2012	RAJENDEER	RAMKISHAN	294/323	02/06/2016	Argument	COMI/1863/2013
122	596	24/12/2012	ANOOP	ALKA	Dec	02/07/2016	Argument	CS/54438/2013
123	1	05/01/2013	DEENA DAYAL	Devender	Dec	13/05/2016	WS	CS/54544/2013
124	11	09/01/2013	State	DEEPAK	3RPUP	26/05/2016	Pws	CHA/1281/2013
125	61	09/01/2013	DPCRDB	DAYARAM	138	04/12/2016	WARRANT	COMA/2805/2013
126	254	10/01/2013	SHRICHAND	Rohtash	Dec	25/05/2016	Evidence	CS/54510/2013
127	1	11/01/2013	BIRENDER	Manoj etc	499/500	13/05/2016	Evidence	COMI/1870/2013
128	1	11/01/2013	BHAGWAT SINGH	JASWANT	Misc	17/05/2016	RWS	CM/158/2015
129	3	15/01/2013	Gyan Parkash	Sanjay etc	138	26/05/2016	NBW	COMA/2036/2013
130	2	16/01/2013	JAGMOAHN	MOHAN	Misc	16/05/2016	RWS	CM/696/2013
131	67	21/01/2013	HDFC	SHIV KUMAR	138	02/04/2016	NBW	COMA/2670/2013
132	160	24/01/2013	State	Rakesh	379	25/05/2016	Dws	CHI/172/2014
133	8	24/01/2013	State	VIJAY	EX ACT	20/05/2016	Pws	CHA/2546/2013
134	9	29/01/2013	State	Hansraj etc	379/506	16/05/2016	Pws	CHI/5553/2013
135	104	31/01/2013	SUNITA	PRAHLAD	Poss	08/07/2016	Pws	CS/54799/2013
136	90	31/01/2013	Dinesh	GP	Dec	14/07/2016	Pws	CS/54197/2013
137	4	02/02/2013	Roshni	Mahender	Exe	02/07/2016	Notice	EXE/2499/2013
138	4	04/02/2013	NARAIN SINGH	KISHAN SINGH	420	13/05/2016	Argument	COMI/2190/2013
139	42	04/02/2013	SARLA	DEVI SINGH	279/304A	07/07/2016	Evidence	COMI/2191/2013

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5	9	09/03/2011	Mahesh	Om Parkash	138	Presence	CHI/2919/2013	16-11-16
6	64	10/03/2011	Kishan lal	Ramesh chand	SP	Pws	CS/50375/2013	23-11-16
7	32	09/04/2011	Rajesh	BIMLA	323/324	DID	COMA/0737/201	22-11-16
8	60	29/04/2011	State	AVINASH	323/324	Pws	COMI/1042/2013	21-11-16
9	35	10/05/2011	KISHANLAL	RAJBIR	323/325	Pws	CHI/3566/2013	30-11-16
10	18	02/06/2011	Bijender	Mahender	323/506	Pws	CHI/2224/2013	17.12.16
11	130	10/06/2011	State	HAKAM	457/380	Evidence	COMI/1635/2013	16-11-16
12	227	13/06/2011	State	Ramesh etc	420/419	WARRANT	COMI/1375/2013	23-11-16
13	129	14/06/2011	State	Narender	304A	Pws	CHI/635/2013	23-11-16
14	171	28/07/2011	Santosh	Ashok	Dec	Pws	CHI/1640/2013	21-11-16
15	21	29/07/2011	Veena	RAI SINGH	354	Consi.	CS/51683/2013	23-11-16
16	70	29/07/2011	Ramavtar	Banwari lal	Dec	Evidence	COMI/13303/201	18-11-16
17	24	30/07/2011	Rajesh	STATE OF HE	Exe	Notice	Cs/51691/2013	03/12/16
18	19	06/08/2011	Raju	PAWAN	452/323	WARRANT	EXE/1101/2013	29-11-16
19	61	01/09/2011	State	KISHANLAL	323/506	Evidence	COMI/2/2016	30-11-16
20	128	06/09/2011	State	Satish	420	Pws	CHI/803/2013	25-11-16
21	42	28/12/2011	State	Krishan etc	341/506	Pws	CHI/3158/2013	21-11-16
22	41	28/12/2011	State	Krishan etc	379/420	Pws	CHA/728/2013	21-11-16
23	103	29/03/2012	AJESH	RUPENDER	138	Pws	CHI/7187/2013	30-11-16
24	138	26/04/2012	RAVI	JUGTI	420/406	Pws	CHI/7188/2013	16-11-16
25	116	26/04/2012	HARBHSAJAN	GOPI CHAND	Dec	Presence	CM/471/2013	16-11-16
26	8	02/05/2012	SHIMBHU DAYAL	GP	Misc	Evidence	CS/54355/2013	16-11-16
27	95	26/05/2012	LAKHJIT	BHUP SINGH	Poss	Pws	CHA/1183/2013	23-11-16
28	69	31/05/2012	State	HUKAM	323/325	Evidence	NIACT/2961/201	17-11-16
29	2	08/06/2012	State	SUMER SINGH	A Act	Pws	COMI/1867/2013	18-11-16
30	65	03/07/2012	SUNDER LAL	SAMUNDER	138	Argument	CS/55168/2013	17-11-16
31	93	11/07/2012	State	RAJPAL	379	Consi.	CS/872/2014	23-11-16
32	172	16/07/2012	PHOOLWATI	SANTRA	Dec	Pws	CHI/1136/2015	17-11-16
33	174	16/07/2012	Mahender	HARIRAM	Dec	NBW	CHA/1212/2013	17-11-16
34	202	17/07/2012	DHARMABIR	Rohtash	Dec	Evidence	COMA/1975/201	18-11-16
35	201	18/07/2012	Sumitra	KANWAR SINGH	Dec	Pws	CHI/6440/2013	21-11-16
36	157	21/07/2012	State	Satbir	452/323	Evidence	CIOMA/2526/201	22-11-16
37	178	26/07/2012	RAMESH DEVI	SUBE SINGH	Dec	NBW	CHI/6550/2013	17-11-16
38	179	27/07/2012	SURESH	KITABKOR	Dec	Reply	CHI/6252/2013	18-11-16
39	49	03/08/2012	State	VIJAYPAL	304A	Evidence	CS/56141/2013	16-11-16
40	142	06/08/2012	State	MITHAN	419/420	Evidence	CS/54091/2013	17-11-16

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41	195	11/08/2012	PANKAJ	Mohar Singh	Poss	Evidence	COMA/2467/201	23-11-16
42	196	11/08/2012	MAHABIR	SHIVLAL	Dec	Notice	CS/3178/2015	02/11/16
43	100	17/08/2012	PRABHUDAYAL	MANPHOOL	Inj.	Pws	CHI/5327/2013	18-11-16
44	24	22/08/2012	M/S SHRI BALA	M/S TOTIN	138	Evidence	CS/54182/2013	10/01/17
45	25	22/08/2012	M/S SHRI BALA	M/S TOTIN	138	Evidence	CS/54221/2013	10/01/17
46	85	25/08/2012	BALBIR	RAMPARSHAD	Dec	Rebuttal	CS/54265/2013	28-11-16
47	81	31/08/2012	State	Naresh	279	Pws	CHI/6279/2013	12/12/16
48	183	07/09/2012	Sumitra	Dharampal	Inj.	Pws	CHI/6078/2013	18-11-16
49	184	07/09/2012	BHANWAR	MUNI DEVI	Dec	Pws	CHI/5356/2013	23-11-16
50	55	08/09/2012	BALA	KANHAIYALAL	Inj.	Pws	CHI/5360/2013	23-11-16
51	197	11/09/2012	Narender	NIHAL	Dec	Evidence	COMA/2530/201	23-11-16
52	187	15/09/2012	Jagdish	SOHANLAL	SP	Notice	CS/56030/2013	23-11-16
53	9	17/09/2012	State	RANI	ITACT	Notice	CS/54410/2013	29-11-16
54	188	18/09/2012	KHEMRAM	SHIV CHARAN	Dec	Evidence	CS/54349/2013	23-11-16
55	22	05/10/2012	SHANKARLAL	MADANLAL	279/338	Notice	COMA/94/2016	25-11-16
56	115	16/10/2012	Radha Krishan	KISHANLAL	Dec	Argument	CS/54686/2013	21.10.16
57	163	22/10/2012	State	TILURAM	279/338	NBW	CHI/6370/2013	23-11-16
58	101	02/11/2012	Mahesh	HIMANSHU	138	Pws	CS/54539/2013	23-11-16
59	50	07/11/2012	ANIL	DEPPAK	138	Evidence	CS/5501/2013	17-11-16
60	227	07/11/2012	RAMESHWAR	RAMKANWAR	Poss	Argument	COMI/1842/2013	20-2-17
61	31	19/11/2012	SHRICHAND	STATE OF HE	190	Argument	CS/54563/2013	28-11-16
62	330	19/11/2012	GUDO DEVI	SUNDERLAL	Poss	Pws	CHA/1545/2013	16-11-16
63	198	11/12/2012	HIMANSHU	NANDKISHORE	Poss	Evidence	CS/54376/2013	21-11-16
64	15	14/12/2012	GOVIND	RATTANLAL	323/324	NBW	COMA/2058/201	16-11-16
65	596	24/12/2012	ANOOP	ALKA	Dec	Evidence	MNT/187/2014	16.12.16
66	1	05/01/2013	DEENA DAYAL	Devender	Dec	Evidence	CS/54323/2013	22-11-16
67	11	09/01/2013	State	DEEPAK	3RPUP	Pws	CHA/1479/2013	29-11-16
68	1	11/01/2013	BIRENDER	Manoj etc	499/500	Notice	CS/542273/2013	16-12-16
69	1	11/01/2013	BHAGWAT SINGH	JASWANT	Misc	Evidence	COMI/1864/2013	16-11-16
70	8	24/01/2013	State	VIJAY	EX ACT	Notice	COMI/1865/2013	22-11-16
71	104	31/01/2013	SUNITA	PRAHLAD	Poss	Evidence	CS/54379/2013	18-11-16
72	90	31/01/2013	Dinesh	GP	Dec	Pws	CHA/1620/2013	25-11-16
73	4	02/02/2013	Roshni	Mahender	Exe	Pws	CHI/5689/2013	19-11-16
74	42	04/02/2013	SARLA	DEVI SINGH	279/304A	CHARG	COMI/2101/2013	03/12/16
75	1	16/02/2013	SBI	MOHANLAL	Exe	Evidence	CS/54391/2013	17.12.16
						Dws	CHI/5543/2013	

						Evidence	CS/54395/2013	
						Evidence	NIACT/2272/2013	
	C N	D O Instt.	Title	Title	Nature	Notice	COMA/2462/2013	
1	51	09/04/2012	GOKAL SINGH	VIJAY SINGH	EXE	Evidence	COMI/191/2015	18-11-16
2	38	28/04/2012	Ramkishan	Gulab Singh	420/467	Evidence	CS/53931/2013	18-11-16
3	53	03/05/2012	ROSHANLAL	MATADEEN	EXE	NBW	COMI/2142/2013	17-11-16
4	185	10/05/2012	State	Ashutosh Etc	443/11	Argument	COMI/1863/2013	28-11-16
5	39	29/05/2012	Krishanadevi	Rohtash	323/506	WS	CS/54544/2013	16-11-16
6	279	30/05/2012	DHARMENDER	PARKASH	POSS	Pws	CHA/1281/2013	17-11-16
7	280	20/05/2012	HAR BHAJAN	GOPI CHAND	Dec	WARRANT	COMA/2805/201	29-11-2016

IN THE COURT OF MS. MEETA KOHLI, CIVIL JUDGE(JR. DIVN.)-CUM-JMIC, REWARI								
ACTION PLAN 2016-17 (01.04.2016 TO 31.03.2017)								
SR. NO.	CASE NO.	DOI	NAME OF PARTIES		NATURE	STAGE	CIS NO.	N.D.O.H.
1	97	30/04/2008	KRISHAN LAL	RAJ RANI	P.INJ	PW	CS/53177/2013	27/10/16
2	355	06/01/2010	HARISH KUMAR	PUSHPA DEVI	Poss	DW	CS/56001/13	27/10/16
3	31	13.03.2010	SUBHASH CHANDER	CHANDER PARKASH	Complaint	Consideration	COMI/1270/2013	03/11/16
4	129	22/07/2010	STATE	KRISHAN	420	PW	CHI/6171/13	27/10/16
5	523	13/12/2010	OM PARKASH	BALWAN	DEC	DW	CS/50167/13	27/10/16
6	271	25/01/2011	MINAKSHI	SUDHIR	DEC	PW	CS/51716/13	04/11/16
7	66	05/02/2011	STATE	SHAMSHER	379	PW	CHA/926/13	04/11/16
8	15 RT	17/03/2011	OM PARKASH	GOVIND	Comp.	PW	COMI/863/2013	25/10/16
9	336	30/03/2011	MADAN LAL	RANA PARTAP	DEC	APPearance	CS/49459/13	27/10/16
10	300	07/04/2011	STATE	OM PARKASH	323	DW	CHI/2024/13	25/10/16
11	16 RBT	20/04/2011	OM PARKASH	SATENDER	420	APPearance	COMI/1628/13	07/11/16
12	78 RBT	09/05/2011	STATE	KHURSHID	380	PW	CHI/1170/13	28/10/2016
13	14	25/05/2011	NAVEEN	TRILOK	Exe	Appearance	EXE/0760/13	19/11/16
14	382	31/05/2011	BHAGWAN DASS	SURESH	Dec	DW	CS/50747/13	24/10/16
15	81 RBT	13/06/2011	MUNIM	BHAGWATI	Poss	DW	CS/49284/13	27/10/2016
16	85RBT	15/06/2011	MOHIT WALIA	RAM SINGH	SP	DW	CS/51469/13	25/10/16
17	106	25/07/2011	STATE	OMPARKASH	420	PW	CHI/1292/13	08/11/16
18	102RBT	29/07/2011	RAJENDER PD	PURAN CHAND	DEC/P. INJ	PW	CS/51319/13	05/11/16
19	5RBT	25/08/2011	AMIT	KHANNA	NI ACT	DW	COMI/1108/13	24/10/2016

20	131	03/10/2011	OMBIR	M/S CITY	Dec	D.W	CS/53358/13	25/10/16
21	31	19/10/2011	ASHOK KUMAR	CHANCHAL	RP	PW	RP/0632/13	05/11/16
22	18	22/10/2011	CHIMAN LAL	GOPI RAM	Exe	NOTICE	EXE/2074/13	05/11/16
23	66	18/11/2011	SUSHMA	PARMANAND	Dec	PW	CS/53456/13	03/11/16
24	315	19/11/2011	SANTOSH	MALKHAN	Poss	DW	CS/52524/13	04/11/16
25	8RBT	25/11/2011	BHAGAT SINGH	MAHESH KR.	Comp.	APPearance	COMI/1748/13	28/10/2016
26	217	13/12/2011	STATE	OM PARKASH	379	PW	CHI/4749/13	08/11/16
27	274	15/12/2011	BISHAN SWROOP	G.P.	Dec	PW	CS/56522/13	27/10/16
28	140	05/01/2012	BALRAM	ARJUN	363/376	APPearance	COMI/2156/13	25/10/16
29	13	08/02/2012	STATE	DEVENDER	IT ACT	PW	CHA/1191/13	28/10/16
30	4	18/02/2012	RAJNI	VINOD KUMAR	Exe	APPearance	EXE/2407/13	05/11/16
31	143RBT	18/02/2012	SDO DHBVNL	GURDAYAL SINGH	Rec.	APPearance	CS/56144/13	08/11/16
32	104 RBT	11/03/2012	CHAMAN	NIHAL SINGH	Dec	PW	CS/54640/13	26/10/2016
33	12	10/03/2012	LAXMAN	MANJU	Exe	WOS	EXE/485/15	07/11/16
34	18	15/03/2012	RENU	SUNIL	Exe	Appearance	EXE/483/15	26/10/16
35	13	24/03/2012	RENU	ISHWAR	Exe	WOA	EXE/1451/13	05/11/16
36	9	06/04/2012	KESHO RAM	BABU LAL	Exe	APPearance	EXE/1493/13	26/10/16
37	32	09/04/2012	STATE	RAVINDER	323	ARG	CHI/6682/13	26/10/16
38	40	17/04/2012	SAMAY SINGH	RAM SINGH	Exe	PW	EXE/1831/13	27/10/16
39	46 RBT	14/07/2012	STATE	SURENDER	420	PW	CHA/1583/13	07/11/16
40	108 RBT	19/07/2012	MADHUBAN	GYENDENDER	Dec	DW	CS/55527/13	26/10/2016
41	237	24/07/2012	ROHTASH	RAMESH CHAND	P.INJ	DW	CS/55886/13	05/11/16
42	40	26/07/2012	STATE	DINESH	420	PW	CHI/6128/13	09/11/16
43	82 RBT	31/07/2012	OMVATI	OMBIR SINGH	Poss	PW	CS/54935/13	26/10/2016
44	29	31/07/2012	MAN DHATA	GOMA DEVI	RP	PW	RP/0640/13	27/10/16
45	114 RBT	03/08/2012	DHARAM PAL	SURAT SINGH	Dec	PW	CS/55592/13	05/11/2016
46	26	06/08/2012	CHAMAN	TULA RAM	Dec	APPearance	CM/767/2014	24/10/16
47	118 RBT	07/08/2012	SHISH RAM	SHANKUTLA	Rec.	DW	CS/55877/13	24/10/2016
48	53 RBT	21/08/2012	STATE	SATISH	420	PW	CHI/6654/13	25/10/16
49	475	21/08/2012	STATE	JAFRU	M.ACT	PW	CHA/6155/13	04/11/16
50	245	01/09/2012	DEEPAK	SITA BAI	DEC/P. INJ	ARG	CS/56135/13	25/10/16
51	218	07/09/2012	STATE	AMIT	498A	PW	CHI/7214/13	12/12/16
52	100RBT	12/09/2012	OMKAR	RAM SHARMA	Poss	DW	CS/54855/13	27/10/16
53	12	12/09/2012	ANIL KUMAR	SUNIL KUMAR	Poss	DW	CS/54662/13	24/10/16
54	31	12/09/2012	SUNITA	DAYA NAND	125 crpc	DW	MNT/161/2014	27/10/16
55	307	13/09/2012	LAL CHAND	PHOOL SINGH	Poss	DW	CS/56489/13	25/10/16

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56	93RBT	18/09/2012	BANWARI LAL	CHANDGI RAM	Dec	PW	CS/54807/13	03/11/16
57	132	18/09/2012	KUSHAL PAL	RAMPAL	SP	PW	CS/55548/13	28/10/16
58	248	19/09/2012	KANWAR SINGH	SHIVCHARAN	Damages	PW	CS/55833/13	07/11/16
59	227	27/09/2012	KHEM CHAND	BABU LAL	Dec	WS	CS/55790/13	07/11/16
60	49	05/10/2012	VINOD KUMAR	DESHRAJ	NI ACT	PW	COMA/2365/13	27/10/16
61	246	16/10/2012	DR. JYOTSNA	KAMAL SACHDEVA	Partition	WS	CS/55883/13	10/11/16
62	314	17/10/2012	SUBHASH	GINNI DEVI	DEC/P. INJ	APPearance	CS/56170/13	25/10/16
63	96 RBT	22/10/2012	RAJKUMAR	MAHABIR	Dec	DW	CS/56130/13	03/11/2016
64	548	05/11/2012	SUNITA DEVI	RAJENDER	Poss	PW	CS/55504/2013	26/10/16
65	228	07/11/2012	MURARI LAL	STATE OF HR	MI	DW	CS/56031/13	04/11/16
66	79RBT	15/11/2012	STATE	DHANI RAM	274	PW	CHI/5389/13	26/10/16
67	339	19/11/2012	SMT. GUDDO DEVI	SUNDER LAL	Dec	NOTICE	CS/56650/13	25/10/16
68	18 RBT	29/11/2012	IOB	SANJAY ETC.	NI ACT	APPearance	COMI/2236/13	20/10/16
69	12 RBT	01/12/2012	STATE	RENU ETC.	IT ACT	PW	CHA/1668/13	26/10/16
70	07 RBT	03/12/2012	STATE	ASHOK	EX ACT	NOTICE	CHA/1544/2013	07/11/16
71	575	04/12/2012	STATE	SANDEEP	420	PW	CHI/6510/13	28/10/16
72	76 RBT	06/12/2012	STATE	GURDAYAL SINGH	420	PW	CHI/6103/13	24/10/16
73	236	12/12/2012	PUSHPA	RAJENDER	DEC/P. INJ	Publ	CS/55666/13	04/11/16
74	34	12/12/2012	RAJESH	BALWAN	Exe	PW	EXE/1753/13	04/11/16
75	82 RBT	08/12/2012	STATE	SATYA PARKASH	420	APPearance	CHI/6574/13	04/11/16
76	590	15/12/2012	POHAP SINGH	KRISHAN KUMAR	DEC/P. INJ	DW	CS/54572/13	26/10/16
77	146 RBT	24-12-2012	KHEM RAJ	LEELAWATI	DEC/P. INJ	ARG	CS/56015/13	03/11/16
78	229	24/12/2012	ISHWAR SINGH	KRISHAN KUMAR	Dec	DW	CS/56049/13	03/11/16
79	77RBT	24-12-2012	STATE	LAXMAN	420	PW	CHI/6264/13	27/10/16
80	69	03/01/2013	RAMA DEVI	GP	DEC	PW	CS/55973/13	08/11/16
81	4	03/01/2013	SHIV RAJ	OMWATI	Dec	WS	CS/55490/13	07/11/16
82	41	04/01/2013	NAVEEN	AZAD	SP	APPearance	CS/55003/13	04/11/16
83	76	04/01/2013	ROOP CHAND	HARKESH	Dec	WS	CS/56100/13	03/11/16
84	5	05/01/2013	MADHU BALA	SURENDER	DEC/P. INJ	NOTICE	CS/54487/13	25/10/16
85	67	07/01/2013	BANSI LAL	NARAYANI	DEC	DW	CS/54692/13	25/10/16
86	63	08/01/2013	BHARAT BHUSHAN	PRABHU DAYAL	Dec	PW	CS/55961/13	03/11/16
87	68	10/01/2013	JAGDISH	RASHMIDEVI	Dec	PW	CS/54754/13	26/10/16
88	53	11/01/2013	LAXMAN	JEET RAM	Dec	PW	CS/56113/13	26/10/16

89	11	16/01/2013	MOTA @ PHOOLWATI	JAI SINGH	DEC/P. INJ	APPEARANCE	CS/54522/13	26/10/16
90	5	30/01/2013	REENA	RAKESH	DV ACT	APPEARANCE	COMA/2529/13	03/11/16
91	43	31/01/2013	RAMPAL	SHRI CHAND	DEC/P. INJ	PW	CS/56360/13	26/10/16
92	298	02/02/2013	PAVITRA DEVI	DEEP CHAND	DEC/P. INJ	WS	CS/54011/13	08/11/16
93	4	02/02/2013	REKHA	SURESH	EXE	APPEARANCE	EXE/486/15	01/11/16
94	48	26/02/2013	Nitesh	Sunil Kumar	DV ACT	PW	COMA/2123/13	03/11/16

CASES RECEIVED FROM THE COURT OF MS. IRAM HASAN JMIC REWARI

SR. NO.	CASE NO.	DOI	NAME OF PARTIES		NATURE	STAGE	CIS NO.	
1	16 RBT	13/08/2012	DIVYA RAJPAL	GAURAV	125	PW	MNT/130/2015	10/11/16
2	32 RBT	21/07/2012	RAJPAL	AMARJEET	506	PW	COMI/2147/2013	04/11/16
4	71 RBT	31/07/2012	DEVVARAT	RAJ SINGH	NI ACT	ARGU	COMA/2000/201	28/10/16
5	139RBT	01/08/2012	STATE	VIJAY SINGH	304	PW	CHI/5343/2013	DECIDED
6	138 RBT	14/09/2012	STATE	MANISH	420	PW	CHI/1213/2015	27/10/16
7	140 RBT	18/09/2012	STATE	MAHESH	182	PW	CHI/84/2014	05/11/16
8	202 RBT	08/06/2012	Ram Nath	Kanwar Singh	Poss	Ex P/ Evid	CS/54340/2013	24/10/16
9	32 RBT	28/07/2012	Dalwanti	Birender	Exe	WOS	EXE/1887/2013	01/12/16
10	33 RBT	28/07/2012	Dalwanti	Man Singh	EXE	PW	EXE/1738/2013	05/11/16
11	31 RBT	19/07/2012	Gajraj	Controller	Exe	A/O	EXE/1561/2013	DECIDED
12	203 RBT	20/07/2012	Raj Bala	Smt Bharto	Dec	PW	CS/54176/2013	27/10/16
13	30 RBT	14/06/2012	Sushma devi	DHBVNL	Exe	PW	EXE/463/2015	05/11/16
14	29 RBT	15/06/2012	Kanak Bhargav	Sunil KUMAR	Exe	Appearance	EXE/2339/2013	04/11/16
15	28 RBT	18/08/2012	Krishna Yadav	State of Haryana	EXE	PW	EXE/1752/2013	DAW 05/11/16
NOTE								

LIST OF PENDING OLD CASES RELATING TO THE COURT OF MS MEENAKSHI YADAV

CIVIL JUDGE (JR.DIVN.) CUM JMIC REWARI,AS ON 15.11.2016								
SR no.	CASE no.	D O INSTT	NAME OF PARTIES		NATURE	SATGE	NEXT DATE	CIS NO
1	581	14/10/06	Bimla	jai singh	dec	pws	22/11/16	887/2016
2	154	06/03/09	firm ramanand	ramanand	deC	pws	28/11/16	1600085/09
3	182	03/05/09	PARKASHWATI	ASHOK	PART.	REBUTTAL	18/11/16	56368/2013
4	328	16/09/10	Balwant	Balwant	Dec	Replication	16/11/16	52953/2016
5	220	09/02/11	STATE	SURENDER	323ipc		22/11/16	688/2016
6	97	05/07/11	RATTI RAM	CHARAN SINGH	138	EVIDENCE	23/11/16	1442/2013
7	217	08/07/11	STATE	SUNITA	323/325	REPLY	16/11/16	1448/2013

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8	79	16/07/11	JAGAT SINGH	AJAY PAL	DEC.	REBUTTAL	23/11/16	49467/2013
9	272	27/07/11	KAMAL SINGH	GP	P.I.	REBUTTAL	28/11/16	49517/2013
10	253	24/08/11	BIMLA	CHANDKISHOR	P.I.	DWS	28/11/16	49560/2013
11	5	25/08/11	OM PARKASH	NARESH KR.	RENT	DWS	22/11/16	RP/565/2013
12	207	27/08/11	STATE	RAMBIR	323/325	PWS	18/11/16	2045/2013
13	193	08/09/11	IMRATI	RAM CHANDER	POSS.	NOTICE	25/11/16	53342/2013
14	3	20/09/11	KAVITA	RAJ PAL	D.V.ACT	REply..	25/11/16	1375/2013
15	210	23/09/11	BRAHAM MITTER	M/S ANSAL HOUSING	P.I.	DWS	16/11/16	51393/2013
16	43	26/09/11	SUNIL	HARI PARSHAD	POSS	APPEARANC	17/11/16	52759/2013
17	1	08/10/11	LALITA YADAV	RAJESH	EXE	APPEARANC	17/11/16	1294/2013
18	4	13/10/11	Rajinder	Manju	420	PRE CHARG	05/12/16	1692/2013
19	269	25/10/11	RAMNARAIN	RAMCHANDER	P.I.	ARGUMENT	16/11/16	53397/2013
20	65	28/11/11	SATPAL	RADHEY SHAM	REC.	REBUTTAL	17/11/16	54802/2013
21	63	01/12/11	SAVITRI DEVI	SAROJ	PI	REBUTTAL	18/11/16	53794/2013
22	257	21/12/11	BHARTO DEVI	RAMESHWAR	P.I.	DWS	17/11/16	55524/2013
23	7	09/01/12	MANOJ	RAJESH	323	PRE CHARG	15/12/16	1765/2013
24	67	12/01/12	DASHRATH	RATTAN	DEC	DWS	17/01/17	53645/2013
25	262	25/01/12	SUSHILA	PYARE LAL	POSS	EVIDENCE	17/11/16	53682/2013
26	381	31/01/12	MAHINDER	PARBHATI	DEC	DWS	22/11/16	53705/2013
27	101	14/02/12	RAM PHAL	BABU RAM	DEC.	DWS	18/11/16	53779/2013
28	139	22/02/12	DHARAM PAL	MATADIN	DEC.	EVIDENCE	22/11/16	53778/2013
29	149	14/03/12	BALWAN SINGH	NIHAL	DEC.	REBUTTAL	23/11/16	56392/2013
30	5	19/03/12	BIMLA	JAI PAL	DEC	PWS	17/11/16	56328/2013
31	280	22/03/12	RAJINDER	BIJENDER	DEC	DWS	18/11/16	53862/2013
32	33	02/05/12	SHRI RAM	RAM CHANDER	DEC.	EVIDENCE	16/11/16	56069/2013
33	18	03/05/12	VERSA	ABHEY	125	EVIDENCE	18/11/16	61/2014
34	339	03/05/12	STATE	DHARAM CHAND	324	PWS	16/11/16	6698/2013
35	216	04/05/12	RAJENDER	GAJRAJ	DEC.	REBUTTAL	17/11/16	56056/2013
36	178	04/05/12	BIRENDER	SUNITA	DEC.	APPEARANC	16/11/16	55843/2013
37	86	05/05/12	BISHAMBER	SHEELA	DEC.	PWS	25/11/16	55545/2013
38	13	10/05/12	JYOTI	JITEN	D.V.ACT	Pws	21/11/16	2355/2013
39	20	10/05/12	NAND LAL	RAMESH	POSS.	DWS	22/11/16	56454/2013
40	435	16/05/12	CHANDER SHEKAR	KISHAN SINGH	P.I.	REBUTTAL	18/11/16	56321/2013
41	9	29/05/12	SWETA	ANAND	125	PWS	25/11/16	75/2014
42	26	29/05/12	RAJPAL	REKHA	DEC	PWS	16/11/16	56462/2013
43	58	11/06/12	DHARMENDER	MUKHTYAR	420IPC		19/11/16	1933/2013

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44	169	12/06/12	PERBHO DEVI	LEELU RAM	DEC.	DWS	22/11/16	55824/2013
45	172	12/06/12	YOGESH	SUMERINJ.	P.I.	PWS	18/11/16	55756/2013
46	76	14/06/12	STATE	OM PARKASH	279/304-A	PWS	16/11/16	7368/2013
47	182	14/06/12	RAMESH	SHER SINGH	POSS.	PWS	25/11/16	56057/2013
48	4	15/06/12	SAROJ	MANOJ	125	RWS	25/11/16	157/2014
49	52	02/07/12	JAGRAM	NAFE SINGH	420	Consi ON SU	28/11/16	2014/2013
50	53	13/07/12	RAJESH	DINESH	138	ARGU	21/11/16	2282/2013
51	191	17/07/12	BHOLA RAM	DHANPAT	DEC.	DWS	21/11/16	55814/2013
52	53	18/07/12	MUKESH	PARAMVEER	DEC.	DWS	17/11/16	53727/2013
53	212	18/07/12	GEETA	ANIL	DEC.	DWS	16/11/16	54797/2013
54	16	27/07/12	DAYA RAM	MATADIN	CM	DWS	21/11/16	548/2013
55	155	28/07/12	SHAKUNTLA	MUNNI LAL	DEC.	DWS	18/11/16	55534/2013
56	180	28/07/12	SHRI CHAND	MUNI LAL	DEC.	REBUTTAL	25/11/16	55537/2013
57	50	28/07/12	RAJINDER	RAMANAND	DEC.	EVIDENCE	16/11/16	53906/2013
58	14	07/08/12	SANMAY SINGH	RAJNESH	138	PWs	22/11/16	2286/2013
59	51	13/08/12	RAM KUMAR	SHAM	138	PWs..	16/11/16	2681/2013
60	18	31/08/12	SURENDER	LAL SINGH	200	PRE CHARG	16/11/16	2173/2013
61	223	03/09/12	VEENA	MC	P.I.	REBUTTAL	22/11/16	54194/2013
62	454	03/09/12	GOPAL KRISHAN	MC	P.I.	REBUTTAL	22/11/16	56429/2013
63	54	05/09/12	RAGHUVANSHI	Manish	138	NOTICE	15/12/16	2117/15
64	59	06/09/12	jag ram	ram kishan	499		21/11/16	2085/2013
65	36	10/09/12	RAGHUVANSHI	NEW PATIALA	138	NOTICE	15/12/16	249/2016
66	37	10/09/12	RAGHUVANSHI	NEW PATIALA	138	NOTICE	15/12/16	250/2016
67	38	10/09/12	RAGHUVANSHI	NEW PATIALA	138	NOTICE	15/12/16	251/2016
68	39	10/09/12	RAGHUVANSHI	NEW PATIALA	138	NOTICE	15/12/16	252/2016
69	40	10/09/12	RAGHUVANSHI	NEW PATIALA	138	NOTICE	15/12/16	253/2016
70	41	10/09/12	RAGHUVANSHI	NEW PATIALA	138	NOTICE	15/12/16	254/2016
71	42	10/09/12	RAGHUVANSHI	NEW PATIALA	138	NOTICE	10/11/16	255/2016
72	167	14/09/12	NIHAL SINGH	PANNA LAL	P.I.	PWS	16/11/16	54444/2013
73	14	21/09/12	SHAYARA BANO	IQBAL MOHD.	125	PAyment	18/11/16	127/2015
74	24	28/09/12	DHARAMPAL	BIRHAM	420	CHARGE EV	17/11/16	1873/2013
75	135	01/10/12	BHAGWAT	JASWANT	P.I.	DWS	16/11/16	54446/2013
76	70	06/10/12	KAMLESH	RAJBIR	DEC	DWS	21/11/16	54995/2013
77	72	09/10/12	SHISH RAM	SHAILENDER	DEC	DWS	17/11/16	54942/2013
78	75	11/10/12	SUBHASH	RAJPAL	DEC	REBUTTAL	28/11/16	56047/2013
79	76	12/10/12	AZAD	PAPPU	DAM.	EVIDENCE	16/11/16	54096/2013

80	140	13/10/12	STATE	RAJESH	279	PWS	18/11/16	5537/2013
81	79	13/10/12	BHARTO DEVI	NIHAL	DEC	PWS	16/11/16	55638/2013
82	4	23/10/12	EKTA	DEV KARAN	DEC.	DWS	25/11/16	56272/2013
83	118	27/10/12	STATE	VICKY	323	PWS	16/11/16	5544/2013
84	2	08/11/12	KAMLA	EKTA	CM	DWS	22/11/16	738/2014
85	57	21/11/12	SANDHYA	PANKAJ	498A	PRE CHARG	25/11/16	24/2014
86	301	27/11/12	STATE	MANOJ ETC.	354	RWS	20/10/16	6849/2013

IN THE COURT OF MS. IRAM HASAN, CIVIL JUDGE(JR DINV.)-CUM – JMJC, REWARI
LIST OF CIVIL OLDEST PENDING CASES AS ON 0 15-10-2016
ACTION PLAN 2016-2017 TOTAL CASES 18

Sr.No.	case Type	Case No/Year	DOI	TITLE	Purpose	Next Date
1	CS	56138/2013	22/12/12	KRISHAN VS DHBVN	D.EVIDENCE	14/12/16
2	CS	56236/2013	22/12/12	BALBIR VS KURARAN	P.EVIDENCE	01/12/16
3	CS	45374/2012	24/07/12	SHIV LAL VS KANHIY	D.EVIDENCE	23/12/16
4	COMA	562/2013	31/07/12	MAHINDERA VS SAN	EVIDENCE	18/11/16
5	COMA	567/2013	31/07/12	M&M VS SHISH RAM	APPEARANC	18/11/16
6	CS	55194/2013	09/08/12	RAJ KUMAR VS VEEN	RIBUTTAL	29/11/16
7	CM	152/2015	11/08/12	CHHOTI DEVI VS SU	ARGUMENT	28/11/16
8	CS	54301/2013	17/08/12	DAYA KISHAN VS SU	RIBUTTAL	23/11/16
9	CS	454353/2013	18/08/12	AJEET VS VIRENDER	P.EVIDENCE	22/11/16
10	CS	56153/2013	18/08/12	PARBHATI VS REVTI	ARGUMENT	22/11/16
11	RP	635/2013	21/08/12	SURENDER VS UMN	ARGUMENT	30/11/16
12	CS	54329/2013	22/08/12	LALI DEVI VS TARA C	D.EVIDENCE	16/11/16
13	CM	729/2014	22/08/12	VESHNU DEV VS TEJ	NOTICE	28/11/16
14	COMI	1844/2013	28/08/12	SURESH VS POOJA B	ARGUMENT	23/11/16
15	EXE	1768/2013	29/08/12	AJIT VS BRIJ PAL	CON.	18/11/16
16	COMA	1677/2015	01/03/13	HDFC BANK VS TIKA	ARREST WA	03/12/16
17	COMA	2351/2013	01/03/13	HDFC VS MAHENDEP	D.EVIDENCE	06/12/16
18	COMA	2514/2013	01/03/13	HDFC BANK LTD Vs. TIKAM RAM	ARREST WAR.	03/12/16

LIST OF 90 OLDEST CRIMINAL CASES PENDING CASES TARGETED UNDER ACTION PLAN 2016-2017, TO THE COURT OF

SHRI SAURABH KUMAR, PMJJB, REWARI.

SR NO	CASE NO	INST. DATE	TITLED		U/S (OF IPC)	STAGE	N.D.H	CIS REG NO
			1 ST PARTY	2 ND PARTY				
1	67	12/09/2013	STATE	YOGESH	148/149/323/	PWS	20.10.16	JJB/69/15
2	64	29.10.13	STATE	HARVINDER	323/326/506/	PWS	27.10.16	JJB/90/15
3	31	24/04/2014	STATE	AMIT	148/149/302/	PWS	27.10.16	JJB/55/15
4	61	30/07/2014	STATE	DEEPAK	376/323/506/	PWS	26.10.16	JJB/8/14
5	9	14/10/2014	SUNILKR	JUVENILE VINAY	302/307/148/	CONS.	29.10.16	JJB/47/15
6	74	10/11/2014	STATE	SHEKH TOOKU	379/511 IPC	PROCL.	20.10.16	JJB/57/15
7	2	03/01/2015	STATE	RAMESH	323 325 34 IP	PWS	27.10.16	JJB/1/15
8	48	13.01.15	STATE	VIKAS	353/186/193/	PWS	20.10.16	JJB/73/15
9	5	16/01/2015	STATE	AJAY	302/34 IPC	PWS	20.10.16	JJB/3/15
10	10	11/02/2015	STATE	ANUJ	323 IPC	PWS	15.10.16	JJB/7/15
11	11	12/02/2015	STATE	PARVEEN	302/201/34 IP	PWS	28.10.16	JJB/8/15
12	14	20.03.15	STATE	AMAN	392	PWS	28.10.16	JJB/10/15
13	16	25.03.15	STATE	NITIN	376	PWS	21.10.16	JJB/58/15
14	20	21.04.15	STATE	RAHUL	395/342IPC,2	PWS	15.10.16	JJB/49/15
15	21	21.04.15	STATE	RAHUL	399/402IPC,2	PWS	15.10.16	JJB/50/15
16	34	15.06.15	STATE	PAWAN	304/177/193/	PWS	20.10.16	JJB/53/15
17	39	07/08/15	STATE	HARISH	449/POSCO	PWS	28.10.16	JJB/19/15
18	40	12/08/15	STATE	VINAY	323/324/326/	PWS	28.10.16	JJB/20/15
19	41	14.08.15	INDERJEET	MOHIT	323/325/506I	PWS	27.10.16	JJB/23/15
20	45	4.9.15	STATE	KARAN	379 IPC	PWS	21.10.16	JJB/25/15
21	49	11.09.15	STATE	KRISHAN	NDPS ACT	PWS	21.10.16	JJB/72/15
22	52	12.10.15	STATE	CHANDAN	363/366A/34i	PWS	20.10.16	JJB/76/15
23	59	23.11.15	RAJESH	SUMIT	323 IPC	PWS	15.10.16	JJB/84/15
24	60	1.12.15	STATE	HAPPY	307/34 IPC &	PWS	20.10.16	JJB/87/15
25	61	1.12.15	STATE	KUNAL	POSCO	PWS	21.10.16	JJB/88/15
26	62	1.12.15	STATE	SHIVRAJ	147/149/341/	PWS	21.10.16	JJB/86/15
27	68	22.12.15	STATE	JAI PRAKASH	307/34 IPC &	PWS	20.10.16	JJB/94/15
28	1	12.01.16	STATE	KARAMBIR ETC	148/149/323/	PWS	15.10.16	JJB/1/16
29	3	29.01.16	STATE	TEJRAM	147/148/323/	PWS	29.10.16	JJB/3/16
30	4	4.2.16	STATE	DINESH	323/324/34IP	PWS	26.10.16	JJB/4/16
31	5	6.2.16	STATE	ANKIT	147/148/307	PWS	20.10.16	JJB/6/16
32	7	8.2.16	STATE	ATEEKULLA	395/397 IPC/	PWS	15.10.16	JJB/7/16

33	9	18.2.16	STATE	SUJEET	394 /34	PWS	27.10.16	JJB/9/16
34	10	18.2.16	STATE	SHIVA ETC	399/402/ & A.	PWS	15.10.16	JJB/10/16
35	12	1.3.16	STATE	AJAY	394	PWS	27.10.16	JJB/12/16
36	13	3.3.16	STATE	SANDEEP	148/149/323/	PWS	27.10.16	JJB/13/16
37	15	5.3.16	STATE	DUSHYANT	394/397/A AC	PWS	20.10.16	JJB/15/16
38	17	5.3.16	STATE	SANJAY	A. ACT	PWS	28.10.16	JJB/17/16
39	18	4.3.16	STATE	HARIOM	302/201	PWS	15.10.16	JJB/18/16
40	19	9.3.16	STATE	VIPIN	363/366A	PWS	27.10.16	JJB/19/16
41	20	9.3.16	STATE	RAKESH	398/401 IPC	PWS	27.10.16	JJB/20/16
42	21	11.3.16	STATE	NARESH	148/149/452/	PWS	26.10.16	JJB/21/16
43	22	14.3.16	STATE	NARPAL	302/34	PWS	21.10.16	JJB/22/16
44	23	30.3.16	STATE	ABHEY SINGH	376/323/506/	PWS	27.10.16	JJB/24/16

IN THE COURT OF MS. PRAGATI, CJ(JD)-CUM-JMIC, REWARI								
LIST OF PENDING OLDEST CIVIL & CRIMINAL CASES TARGETED UNDER ACTION PLAN 2016-17 AS ON 15.10.2016								
Sr. No.	Cases No.	Date of Instt.	Title		Nature	Stage	Next dae Hearing	CIS No.
1	11	30-05-09	JUGAL	DEVENDER	Exe	CONS	17-11-16	EXE/788/2013
2	162	16-11-10	RAMESH	M.C.	DEC.	CONSI.	22-11-16	CS/52891/13
3	44	11-12-2010	YUDHBIR	RAJPAL	500	PWS	16-11-16	COMI/1611/13
4	46	23-12-2010	RAJINDER	BIRMATI	420	Consi..	17-11-16	COMI/1106/13
5	29	16-09-11	STATE	Billu	283	PWS	17-11-16	CHI/0002232/2013
6	26	20-09-11	STATE	DHARAMPAL	323	PWS	18-11-16	CHI/2799/2013
7	27	22-09-11	STATE	Arun	498 A	CONSI	23-11-16	CHI/0004182/2013
8	216/RBT	28-09-11	SUDARSHAN	MAHENDER	P ING	DWS	16-11-16	CS/52331/13
9	163	12-10-11	SOHAN LAL	JEET RAM	DEC.	NOTICE	17-11-16	CS/52897/13
10	164	14-10-11	JAI PARKASH	NIRMLA	DEC.	REPLY	29-11-16	CS/53031/13
11	RBT	15-10-11	STATE	ROHTASH		A/Report	16-11-16	CRM/41/15
12	29	08-11-2011	PAWAN	RAJNI	CONSI.	NOTICE	16-11-16	CM/440/13
13	43	21-11-2011	JAGAT RAM	RAM SINGH	EXE.	CONsi..	28-11-16	EXE/1328/13
14	44	25-11-2011	THAKURDASS	SWAMI	EXE	CONSI	23-11-16	EXE/1339/13
15	31	28-11-2011	CHUNNI LAL	LAL SINGH	ARGU.	NOTICE	22-11-16	CM/463/13
16	46	01-12-2011	GGB	INDER SINGH	EXE	REPLY	22-11-16	EXE/1402/13
17	32	03-12-2011	KAMLA	ASHA	CONSI.	NOTICE	22-11-16	CM/586/13
18	33	03-12-2011	RAJ KRISHAN	KAILASH	CONSI.	NOTICE	17-11-16	CM/682/13
19	47	21-12-2011	DINESH	SUNDER LAL	EXE	NOTICE	21-11-16	EXE/2131/13

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20	116	22-12-2011	RAJBIR	ANIL		Reply	21-11-16	COMA/1791/13
21	112	22-12-2011	STATE	ASHFAAK etc	498A	NBW	16-11-16	CHI/4743/13
22	217/RBT	24-01-12	HIMANSU	JAWHAR	P ING	PWS	17-11-16	CS/53685/13
23	5	10-03-12	SONU DEVI	HARI PARKASH	DV ACT	PWS	17-11-16	COMA/0002433/2013
24	3	21-03-12	Krishna devi	State Of Har	DEC	ATTACHEMENT	29-11-16	EXE/0002087/2013
25	333	01-05-12	BAJRAN LAL	DHBVNL	DEC	REBUTAL	18-11-16	CS-56276-13
26	38	02-05-12	Lal singh	CHUNI LAL	CM	EVIDENCE	22-11-16	CM/495/13
27	198	02-05-12	STATE	ASHOK	279	NBW	23-11-16	CHI/5203/13
28	286	11-05-12	SARJIT	STATE	P ING	CONS	29-11-16	CS-54073-13
29	12	26-05-12	Heera lal	State Of Har	DEC	CONS	17-11-16	EXE/0002222/2013
30	43	06-06-12	MUKESH	VIRENDER	DEC	PWS	16-11-16	CS-55926-13
31	199	06-06-12	GHANSHAYAM	NEELAMBAR	P ING	PWS	22-11-16	CS-56437-13
32	198	11-06-12	REKHA	PRITHVI	P ING	DWS	17-11-16	CS-56045-13
33	162	13-06-12	BHATO DEVI	MURTI	DEC	WS	16-11-16	CS-54302-13
34	358	07-07-12	STATE	SUNIL	304A	PWS	23-11-16	CHI/5300/13
35	82	16-07-12	DHARMBIR	NIHAL	P ING	REBUTAL	17-11-16	CS-54327-13
36	179	17-07-12	RAMESH	PARKASH	P ING	PWS	17-11-16	CS-55029-13
37	31	26-07-12	ANIL KUMAR	SANGEETA	420	PWS	05-12-16	COMI/0002050/2013
38	32	28-07-12	Dalbanti	Ishwar	POSS	ATTACHEMENT	02-12-16	EXE/0001884/2013
39	68	30-07-12	DIN DAYAL	PRABHY DAYAL	DEC	PWS	17-11-16	CS-54388-13
40	81	06-08-12	JAGDISH	YAD RAM	DEC	WS	17-11-16	CS-54225-13
41	53	06-08-12	SHER SINGH	BHAGMAL	INJ	Pws	17-11-16	Cs/0054780/2013
42	113	09-08-12	STATE	AMAR SINGH	279	PWS	22-11-16	CHI/5364/13
43	21	14-08-12	RAM SARAN	ONKAR	420	CONSIDERATION	18-11-16	COMI/0002049/2013
44	91	16-08-12	CHARAN SINGH	ANIRUDH	DEC	COND	28-11-16	56863/2013
45	79	18-08-12	MUNESH KUMAR	Raj Kumar	DEC	CONS	28-11-16	CS/55743/2013
46	46	18-08-12	VIJAY	BHUPENDER	POSS	CONS	16-11-16	Cs/0054803/2013
47	13	21-08-12	DARMBIR	NIHAL	MISS	DWS	17-11-16	CM/518/13
48	35	22-08-12	RAM AVTAR	RATTAN LAL	420	EVIDENCE	01-12-16	COMI/0002041/2013
49	363	30-08-12	STATE	MUKESH	304A	PWS	16-11-16	CHI/5079/13

50	278	31-08-12	STATE	VINOD	279	PWS	12-12-16	CHI/7065/13
51	79	01-09-12	GAJ RAJ	SUMER SINGH	P ING	DWS	12-12-16	CS-56190-13
52	328	05-09-12	STATE	RAM SIGRE	304A	PWS	18-11-16	CHI/7158/13
53	184	07-09-12	SOHAN LAL	SURAT SINGH	P ING	NOTICE	28-11-16	CS-54505-13
54	311	08-09-12	BALLA @ BALLU	KANHIYA LAL	P ING	REPLY	16-11-16	CS-54498-13
55	111	10-09-2012	STATE	SUNITA	182	PWS	28-11-16	CHI/6466/13
56	168	11-09-12	Khajan	Sadal Singh	Dec.	Pub.	23-11-16	CS/55957/2013
57	48	15-09-2012	UTTAM SINGH	STATE	EXE	CONSI	23-11-16	EXE/1751/13
58	113	17-09-2012	STATE	TARA CHAND	420	PWS	16-11-16	CHI/5431/13
59	356	21-09-12	STATE	VIJAY	304A	CONSI.	18-11-16	CHI/5419/13
60	101	25-09-12	STATE	DEV DUTT	279	PWS	17-11-16	CHI/6600/13
61	1	03-10-12	RAJANI	NITISH	EXE.	NOTice	15-12-16	EXE/490-15
62	181	04-10-12	BIMLA	SHISH RAM	P ING	Consideratio n	21-11-16	CS-54956-13
63	88	04-10-12	BIRENDER	AJIT	DEC	COND	17-11-16	CS-55652-13
64	220	08-10-12	STATE	BHARAT	323	PWS	28-11-16	CHI/7156/13
65	110	10-10-12	VIJAY KUMAR	GANGA RAM	P ING	PWS	29-11-16	CS-55910-13
66	17	17-10-12	STATE	LAXMI DEVI	325	REPLY	29-11-16	CHI/5402/2013
67	39	17-10-12	STATE	DEEPAK/RAJESH	325	CHARGE	16-11-16	CHI/5496/2013
68	6	19-10-12	ARYA ED.	DHARANCHAND	MISC.	REPLY	06-12-16	CM/0000567/2013
69	55	20-10-12	STATE	Ajay kumar	498 A	PWS	17-11-16	CHI/0006253/2013
70	98	22-10-12	STATE	ASHOK	279	PWS	28-11-16	CHI/7290/13
71	16	25-10-12	STATE	KAMAL@PALTI	148	PWS	23-11-16	CHI/7046/2013
72	53	03-11-12	STATE	Ramesh Chand	392	PWS	28-11-16	CHI/0006185/2013
73	108	05-11-12	STATE	Baljeet	806	Arg.	16-11-16	CHI/5482/13
74	94	06-11-12	Jagdish	Laxmikant	Dec	WS	22-11-16	Cs/0055936/2013
75	122	06-11-12	ROHTASH	GP	DEC	CONS	25-11-16	CS-54503-13
76	45	06-11-12	Raj Kumar	Bharat Singh	Dec	Notice	25-11-16	Cs/0055060/2013
77	124	07-11-12	NARESH	SUMITRA	P ING	DWS	16-11-16	CS-54416-13
78	103	07-11-12	STATE	MOHD AKIL	379	PW	28-11-16	CHI/5478/13
79	106	08-11-12	STATE	BUD RAM	338	A/F	22-11-16	CHI/6120/13
80	166	09-11-12	Nahar Singh	Lalita	SP	reb.& Arg.	23-11-16	CS/55017/2013
81	118	16-11-12	STATE	JAI CHAND	353	PWS	28-11-16	CHI/6599/13
82	23	16-11-12	STATE	RINKU	294	NBW	30-11-16	CHI/0006699/2013
83	132	19-11-12	STATE	VIJAY	279	NBW	28-11-16	CHI/105/14
84	283	23-11-12	BHUP SINGH	BIRENDER SINGH	P ING	CONS	29-11-16	CS-54571-13

85	46	27-11-12	STATE	MANOJ	182	PWS	28-11-16	CHI/0006389/2013
86	366	27-11-12	STATE	LILA RAM	279	NBW	21-11-16	CHI/7175/13
87	335	01-12-12	DAYA RAM	LAL RAM	P ING	Consideration	29-11-16	CS-56188-13
88	95	03-12-12	STATE	PARTAP	323	CONSI	28-11-16	CHI/6675/13
89	25	05-12-12	Imarti	Parmanand	Rest.	PWS	01-12-16	CM/596/2013
90	126	11-12-12	PREM SINGH	DULI CHAND	P ING	CONS	23-11-16	CS-56313-13
91	104	12-12-12	STATE	VIKAS	323	PWS	17-11-16	CHI/6949/13
92	1	12-12-12	Dhanak Dharamshala	Hemant Kumar	Ej.P.	Harish Sabl.	18-11-16	RP/636/2013
93	107	14-12-12	STATE	RAHUL	498A	Pws	16-11-16	CHI/7177/13
94	40	19-12-12	LALLI DEVI	SOM PARKASH	P ING	PWS	16-11-16	CS-55746-13
95	172	21-12-12	Kailash	Sukhbir	Dec.	DW's	16-11-16	CS/55138/2013
96	RBT	22-12-12	STATE	Sandeep	22295	Pws	17-12-16	CHA/1680/13
97	RBT	24-12-12	TIMMY	BILLU	42527	Arg.	17-11-16	MNT125/12/14
98	25	02-01-13	SHARMILA	RAM SINGH	EXE.	WS	18-11-16	EXE/2034/2013
99	142	03-01-13	STATE	THAWAR	323	CONSI	08-12-16	CHI/6109/13
100	22	05-01-13	Rakesh	Niranjan	Exe	APP.	17-11-16	EXE/0001747/2013
101	24	05-01-13	STATE	MUKESH	323	PWS	30-11-16	CHI/6512/13
102	331	09-01-13	STATE	KHUSHI RAM	279	PWS	23-11-16	CHI/6176/13
103	24	11-01-13	Gulshan	MC	Exe	ATTACHEMENT	07-12-16	EXE/0002095/2013

IN THE COURT OF MS. PRAGATI, CJ(JD)-CUM-JMIC, REWARI

CASES received BY TRANSFER FROM THA COURT OF MS. IRAM HASAN CJ(JD)-CUM-JMIC, REWARI

LIST OF PENDING OLDEST CIVIL & CRIMINAL CASES TARGETED UNDER ACTION PLAN 2016-17 AS ON 15.10.2016

Sr. No.	Cases No.	Date of Instt.	Title	Nature	Stage	Next dae Hearing	CIS No.	
1	231	01-11-12	GAJANAND	SANJAY	PART.	NOTICE	29-11-16	CS/55700/13
2	230	02-11-12	KARAN	SURJAN	POSS	PWS	16-11-16	CS/55826/13
3	160	03-11-12	STATE	PURSOTAM	182	PWS	20-12-16	CHI/5487/13
4	158	06-11-12	STATE	KEHAR SINGH	380	PWS	07-12-16	CHI/5623/16
5	234	09-11-12	RATI RAN	BIR SINGH	Dec	PWS	21-11-16	CS/55699/13
6	233	19-11-12	Krishna devi	SATPAL	POSS	DWS	17-11-16	CS/56297/13
7	161	21-11-12	STATE	ANSURAL	309	PWS	28-11-16	CHI/5630/13

IN THE COURT OF SH. VIVEK KUMAR, CJ (JD)-cum-JMIC, REWARI								
LIST OF PENDING CIVIL AND CRIMINAL CASES TARGETED UNDER ACTION PLAN 2016-17 AS ON 15.11.2016.								
Sr. No.	CIS No.	Case No.	Date of Institution	Name of Parties		Nature	Next date	Stage
1	CHI/2952/1	446	24-09-11	STATE	SUNIL	323/325	02-12-16	PW
2	CHI/4508/1	437	21-10-11	STATE	LAXMI STIA	420/467	03-12-16	PWS
3	CHI/4633/1	438	19-11-11	STATE	ANGOORI	323/325	11-11-16	DWS
4	CHI/4740/1	352	14-12-11	STATE	DWARIKA	148/149	21-11-16	NOTICE
5	CHI/6911/1	188	02-04-12	STATE	SUENDER	279/337	08-12-16	PWS
6	CHI/6800/1	62	13-07-12	STATE	NEERAJ	279/337	28-11-16	PW
7	CHI/6451/1	117	25-07-12	STATE	SUNDERLAL	279/336	28-11-16	PW
8	CHI/5559/1	109	14-08-12	STATE	SURESH	279/337	28-11-16	PWS
9	CHA/1484/	191	16-08-12	STATE	SHANKAR	279/336	11-11-16	NBW
10	CHI/6363/1	105	10-09-12	STATE	PRITAM	279/337	30-11-16	PW
11	CHI/6319/1	64	14-09-12	STATE	BRAHMPRAK	323/324	30-11-16	CHARGE
12	CHI/6398/1	513	27-09-12	STATE	AJAY	498A	23-11-16	pw
13	CHI/7027/1	511	29-09-12	STATE	RAJESH	420/467	21-11-16	PW
14	CHI/6830/1	510	05-10-12	STATE	CHANDER J	323/341	17-11-16	PWS
15	CHI/5385/1	509	13-10-12	STATE	BIJENDER	506/34	16-11-16	313CR
16	CHI/6203/1	70	27-10-12	STATE	SUNIL KUMA	279/337	01-12-16	PWS
17	CHI/5829/1	508	16-11-12	STATE	GOVIND	324/506	16-11-16	PWS
18	CHI/1973/1	112	20-11-12	STATE	KRISHAN KR	147/149	16-11-16	PW
19	CHI/6861/1	506	26-11-12	STATE	AMIN	420/468	07-12-16	NBW
20	CHI/5618/1	255	29-11-12	STATE	DINESH	279/337	18-11-16	PWS
21	CHI/7163/1	507	30-11-12	STATE	PAWAN	294/506	23-11-16	313CR
22	CHI/7024/1	285	11-12-12	STATE	VIKRAM	279/336	01-12-16	PW
23	CHI/6324/1	455	12-12-12	STATE	HARI SINGH	420/423	22-11-16	PWS
24	CHI/6627/1	486	17-12-12	STATE	BANWARI LA	283/338	21-11-16	PWS
25	CHI/5513/1	451	22-12-12	STATE	RAJBIR	174A	17-11-16	313CR
26	CHI/5512/1	450	22-12-12	STATE	RAJBIR	407/420	29-11-16	PW
27	Chi/6188/1	111	24-12-12	STATE	OMPARKASH	147-148	16-11-16	PW
28	CHI/6622/1	480	24-12-12	STATE	SARAF	457/380	15-11-16	PWS
29	CHI/6469/1	9	03-01-13	STATE	AMIT	279/336	11-11-16	NBW
30	CHI/6378/1	41	02-01-13	STATE	RAM CHAND	279/337	28-11-16	PW
31	CHI/5942/1	01-01-00	01/07/13	STATE	ILIYAS	4A/8, 2/80	29-11-16	313

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32	CHI/6256/1	119	07-01-13	STATE	NARENDER	279/337	17-11-16	NBW
33	COMI/1923	56	09-04-12	SATBIR	PRAVEEN	323/325	11-11-16	EVID
34	COMI/2005	42	07-09-12	MAKHAN	ANAND PAR	420/465	07-12-16	NBW
35	COMI/2063	46	11-09-12	RAJENDER	DHIRAJ	420/120	16-11-16	PRE EVID
36	COMI/2424	26	14-09-12	SURESH	ARUN	419/420	23-11-16	CONS
37	MNT/120/1	25	27-09-12	KAVITA	ARUN		01-12-16	PWS
38	COMA/268	21	21-09-12	SUNITA	DAYA NAND		22-11-16	PWS
39	COMA/252	14	20-10-12	MAMTA	AJAY		23-11-16	DWS
40	CS//55937/	112	31-03-12	HARDWARI LAL	RAMESH CH	P & MEN INJ	02-12-16	DOCKET
41	CS/54425/1	619	12-05-12	ANIL KUMAR	RAMKlshan	SPE.PRFOR	03-11-16	PWS
42	CS/56411/1	202	17-05-12	MURTI MANDIR SHIV	TULSI RAM	DECLARA	18-11-16	REA
43	CS/54082/1	198	01-06-12	BULLA RAM	BATTO DEVI	P & MEN INJ	28-10-16	DW
44	CS/54177/1	236	24-07-12	JASRATH	SHEO NARA	DECLARA	16-11-16	PWS
45	CS/55987/1	187	16-08-12	SATPAL	BAHADUR S	DECLARA	30-11-16	REA
46	CS/55998/1	176	17-08-12	Bhani sahay	jamal	P & MEN INJ	22-11-16	DWS
47	CS/55486/1	213	18-08-12	SATISH KUMAR	BHIM SINGH	P & MEN INJ	02-12-16	DWS
48	CS/56238/1	552	27-08-12	BALBIR	RAM PRASA	DEC	28-11-16	EXEVID
49	CS/54387/1	733	30-08-12	BABA MATERIAL	M/S GANPAT	RECOV	18-11-16	PW
50	CS/54616/1	172	20-09-12	GOPAL DAS GOYAL	KRISHAN KR	P.INJ	15-11-16	DWS
51	CS/54362/1	616	25-09-12	JASVIR SINGH	BHAGAT SIN	Dec	22-11-16	REPLY
52	CS/55971/1	615	12-10-12	MAHENDER	Anil	Dec	11-11-16	ARG
53	CS/54520/1	141	05-11-12	Chanderbhan	Prem Devi	P.INJ	06-11-16	DWS
54	CS/53478/1	268	08-11-12	DR. JYOTSNA ARORA	MC REWARI	P.INJ	04-10-16	PW
55	CS/54781/1	234	08-11-12	SATBIR	VIJAY PAL	POSS	21-11-16	WS
56	CS/55888/1	621	22-12-12	M/S GANPATI	M/S BABA	RECOV	18-11-16	rea
57	CS/54457/1	620	24-12-12	PARDEEP	LAXMI NARA	Dec	28-11-16	PWS
58	CS/55002/1	519	02-01-13	DASS RAM	Ashok Kumar	DEC	28-11-16	PW
59	CM/640/13	12	20-04-12	DHARAMPAL	ST OF HR	CONtempt	30-09-16	17782/RWR
60	EXE/1227/1	31	18-09-10	DEEPA	LAL CHAND	EXE PETITIC	05-12-16	C. WARRANT
61	EXE/1293/1	17	08-10-11	ASHA DEVI	BHIM RAJ	EXE PETITIC	02-11-16	C. WARRANT
62	EXE/2415/1	37	06-10-12	RAMBEER	RAMSWROC	EXE PETITIC	18-10-16	W.P
63	EXE/1763/1	13	10-11-12	MANOJ KUMARI	RAMJAS	EXE PETITIC	22-11-16	SATTACMENT
64	EXE/2236/1	39	26-11-12	RAJBIR	GIAN CHAND	EXE PETITIC	28-11-16	PAYMENT
65	CS/55935/1	154	08-01-13	VINOD	RAM SINGH	POSS	15-11-16	PWS
66	CHI/6622/1	480	24-12-12	STATE	SARAF	457/380	15-11-16	PWS

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1	CS/55519/1	204	30-03-12	PAVITRA	RAVINDER	DEC	17-11-16	DWS
2	CHI/5572/1	559	29-11-12	STATE	RAMPHAL	323/325	22-11-16	PW
3	CHI/4934/1	557	05-12-12	STATE	AMIT	457/380	11-11-16	DWS
4	CS/56220/1	690	21-12-12	DHARMAPAL	SANDEEP	P INJ	18-11-16	PW
5	CS/56312/1	691	23-11-12	HWS	ABDUL MAJI	EJECTMENT	16-11-16	PW
6	CS/53845/1	692	29-11-12	SWARAJ	STATE OF HF	DEC	22-11-16	REA

INTHE COURT OF SH. SANDEEP CHAUHAN, ACJ (SD)-CUM-SDJM KOSLI.

List of Action Plan Cases 2016-2017 (01-04-2016 to 31-03-2017)

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Sr. No.	CIS Case No.	Case No.	Date Of Instt.	1st Partes	2nd Partes	U/S	Next Date	State
1	CHI/1003/2	39RT	6/1/2009	STATE	Rajesh	420 IPC	17-11-2016	PW
2	CHI/529/13	155	3/2/2010	State	Parveen	323,325 IPC	28-11-2016	DW
3	Exe34/15	8	5/31/2010	Ranbir	Umed Singh	Exe.	21-11-2016	ARG.
4	Exe33/15	10	5/31/2010	Ranbir	Umed Singh	Exe.	21-11-2016	ARG.
5	Exe52/13	14	11/16/2010	Joginder	Sarita	Exe.	07-12-2016	APP.
6	CS197/13	39	1/14/2011	Jagat Singh	Yogesh Char	Civil Suit	28-11-2016	DW
7	CS321/13	51	4/1/2011	MS Jagbir	Jagbir	Civil Suit	29-11-2016	Dws
8	CHI/263/20	116	6/15/2011	STATE	OM PARKAS	323/452 IPC	23-11-2016	313 Cr. Pc.
9	COMI/102/	20RT	7/18/2011	SHAKUNTLA	NARESH	323/324	03-10-2016	DW
10	CHI/882/20	535RT/2012	8/23/2011	STATE	DINESH	323/325 IPC	29-11-2016	PW
11	CHI/11/13	57RT	9/3/2011	STATE	SUDERSHAN	409,419,420	30-11-2016	PW
12	CS649/13	174	9/15/2011	Ajit	Shiv Naryan	Civil Suit	22-11-2016	DW
13	MNT/20/20	41	9/22/2011	USHA	SATISH	125 CRPC.	10-12-2016	APP.
14	EXE/37/13	07RT	9/30/2011	KARTAR	JAI RAM	EXE	25-11-2016	APP.
15	EXE/39/13	06 RT	9/30/2011	KARTAR	JAI RAM	EXE	25-11-2016	APP.
16	EXE/38/13	05 RT	9/30/2011	KARTAR	JAI RAM	EXE	25-11-2016	APP.
17	CHI/1026/2	301	12/24/2011	STATE	OMKAR	420/120B IPC	06-12-2016	DW
18	CS475/13	3	1/4/2012	Ajit	Shish Ram	Civil Suit	07-12-2016	PW
19	COMI/122/	24RT	2/29/2012	SHRI BHAGWAN	RAJESH	147/149	23-11-2016	APP.
20	CHI/1062/2	43	3/1/2012	STATE	RATTAN SIN	420/409 IPC	22-11-2016	PW
21	CM53/13	5	3/7/2012	Rohtash	Kishori	Civil Misc.	23-11-2016	APP.
22	CS660/13	275	3/20/2012	Ram Singh	Sushila	Civil Suit	22-11-2016	DW
23	CHI/993/20	122RT/2012	5/11/2012	STATE	MAHESH	498A/406 IPC	30-11-2016	PW
24	CS297/13	344	6/8/2012	Ajit	Shiv Kumar	Civil Suit	08-12-2016	APP.

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25	COMI/168/141	7/11/2012	GOVIND	RAJE RAM	CrI. Comp.	22-11-2016	DW
26	COMI/103/144	7/26/2012	SUMER	MAMTA	CrI. Comp.	22-11-2016	ARG.
27	CHI/968/20591	8/29/2012	STATE	SAMIR	337/338 IPC	22-11-2016	DW
28	CS/215/1345RT	9/3/2012	ROSHAN LAL	JASWANT	DEC/P.INJ	21-11-2016	REB.
29	COMA/5/1316RT	10/12/2012	SHAKUNTLA	RAJENDER	DV ACT	18-11-2016	EVE.
30	MNT/33/1307RT	10/23/2012	SAVITRI	HARI SINGH	125	16-11-2016	APP.
31	EXE/35/1316RT	11/21/2012	RAJENDER	SURENDER	EXE	22-11-2016	APP.
32	CHI/404/1368RT	11/22/2012	STATE	Anil	419,420,467,	28-11-2016	PW
33	COMA/28/117RT	12/12/2012	RAJESHWARI	LALIT MOHA	DV ACT	07-12-2016	PW
34	CS/308/1382RT	1/4/2013	JAI SINGH	JAI NARIYAN	SP	17-11-2016	ARG.
35	CS/509/13122RT	1/9/2013	KEVALI	HARI PARKA	DEC/P.INJ	23-11-2016	PW
36	CHI/136/2016	1/27/2013	STATE	FARUKH	379 IPC	18-11-2016	PW
37	CS/664/1363 RT	2/20/2013	RAKESH	PURAN	SP	21-11-2016	PW
38	CHI/127/13178 RT	2/22/2013	STATE	BIJENDER	279,337,338	23-11-2016	ARG.
39	COMI/219/114RT	3/4/2013	BASANT LAL	SURESH	463/464	19-11-2016	ARG.
40	CHI/438/2050	3/18/2013	STATE	SURESH	379 IPC	22-11-2016	DW
41	CHI/462/1340RT	3/30/2013	STATE	Babu Lal	279,304-A,33	28-11-2016	PW
42	CHI/1203/28	4/5/2013	STATE	CANCELLAT	323 IPC	21-11-2016	ARG.
43	CHI/920/2073	4/6/2013	STATE	SAJJAN SINC	407/120B IPC	28-11-2016	PW
44	CHI/725/2086	4/22/2013	STATE	SANDEEP	420/467 IPC	28-11-2016	PW
45	COMI/231/121RT	4/23/2013	EKTA	SUMAN	452/148	21-11-2016	313 Cr.Pc
46	CS/667/13147RT	4/24/2013	JASWANT	HARYAN STA	DEC/M.INJ	18-11-2016	REB.
47	CHI/1058/156RT	4/30/2013	STATE	EKTA	323,325 IPC	21-11-2016	DW
48	COMI/254/117	5/4/2013	UMESH	KRISHAN	CrI. Comp.	23-11-2016	EVE.
49	NI/129/1319RT	5/6/2013	DPCARDB	SANJEEV	138	18-11-2016	PW
50	CHI/1192/1130RT	5/15/2013	STATE	SATBIR	279,337,338	07-12-2016	PW
51	CS/821/13119RT	5/18/2013	RAMESH KUMAR	RAM JIWAN	DEC /P.INJ	21-11-2016	PW
52	CS/889/1354RT	5/18/2013	HARI SINGH	DALIP SINGH	POSSI	23-11-2016	DW
53	CS717/13116	5/21/2013	Rajinder	Ram Kumar	Civil Suit	28-11-2016	PW
54	CS756/13106	5/28/2013	Ramanand	Khem Chand	Civil Suit	18-11-2016	PW
55	COMI/259/121	5/29/2013	RAMPHAL	SURENDER	CrI. Comp.	30-11-2016	APP.
56	CS/781/13106RT	7/9/2013	SUBE SINGH	STISH KUMA	P.INJ	21-11-2016	ARG.
57	COMI/235/133RT	7/31/2013	BINDIA	MANOJ	CrI. Comp.	30-11-2016	EVE.
58	COMI/79/2029	7/31/2013	ANAND	ABHEY SING	CrI. Comp.	23-11-2016	EVE.
59	CHI/1185/172RT	8/7/2013	STATE	RASHISH	323,341,427,	28/09/2016	PW
60	CS/761/13114RT	8/7/2013	SUMAN	SANTRA	DEC/P.INJ	29-11-2016	DW

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61	CS760/13	147	8/16/2013	Udey Ram	Prem Dutt	Civil Suit	29-11-2016	PW
62	CHI/1123/1	20 RT	8/16/2013	STATE	UMESH	323,325,34 IP	23-11-2016	DW
63	CS/725/13	143RT	8/16/2013	VIJENDER	RAM SINGH	DEC	23-11-2016	WS
64	CS/728/13	61RT	8/21/2013	SATBIR	JAGDISH	DEC/P.INJ	18-11-2016	DW
65	CHI/1073/1	54RT	8/24/2013	STATE	ANAND	379	30-11-2016	PW
66	CS/736/13	86RT	8/24/2013	SUDHIR KUMAR	DEEPAK	SP	28-11-2016	PW
67	CS/744/13	42RT	8/26/2013	DHRAMBIR	RAJA RAM	PARTITION	24-01-2017	ARG.
68	COMA/43/2	12	8/30/2013	SUNITA	PAWAN	D. V. ACT	22-11-2016	EVE.
69	MNT/91/20	13	8/30/2013	SUNITA	PAWAN	125 CRPC.	22-11-2016	EVE.
70	CHI/1098/2	36RT	9/2/2013	STATE	RAJBIR	356 IPC	25-11-2016	PW
71	CS/735/13	53 RT	9/2/2013	SATYAPRAKASH	BABLI	DEC/P.INJ	18-11-2016	ARG.
72	CS721/13	159	9/9/2013	Jai Pal	Vinod	Civil Suit	21-11-2016	DW
73	MNT/95/13	16RT	9/9/2013	BABITA	SANJAY	125	16-12-2016	EVE.
74	NIA/133/20	63	9/13/2013	NKG	ARYAN CON	138	25-11-2016	APP.
75	MNT/89/20	18	9/17/2013	JYOTI	RAJEEV	125 CRPC.	18-11-2016	APP.
76	Cs753/13	161	9/18/2013	Sudershan	Sajjan Singh	Civil Suit	21-11-2016	REP
77	CS805/13	71	9/19/2013	Khubi Ram	Maman Singh	Civil Suit	23-11-2016	REBU.
78	CS/765/13	12RT	9/21/2013	MATA DEEN	SDO,DHBVN	P.INJ	05-12-2016	REB.
79	CHI/1148/2	180	9/23/2013	STATE	MANOJ	498A/406 IPC	30-11-2016	PW
80	CS/832/13	60RT	10/7/2013	HUKAMCHAND	ASHOK	DEC/P.INJ	21-11-2016	DW
81	CS/838/13	95RT	10/8/2013	TRILOK SINGH	RAM KALA	PARTITION	28-11-2016	REB.
82	COMI/252/2	37	10/15/2013	RAM SINGH	OM PARKAS	CrI. Comp.	16-11-2016	EVE.
83	CHI/1128/1	90 RT	10/17/2013	STATE	KARAN SING	148,149,323,	07-01-2016	APP.
84	CHI/1139/1	46RT	10/22/2013	STATE	MOHAN	380,457	18-11-2016	DW
85	COMI/256/1	19RT	10/22/2013	UMED DEVI	RAJESH	323/341	21-11-2016	DW
86	CHI/1223/2	204	10/23/2013	STATE	KARAN SING	323/325 IPC	22-11-2016	PW
87	CS/873/13	97RT	11/7/2013	CHANDERWATI	SUNEHARI	DEC /POSS.	21-11-2016	DW
88	CS/891/13	17 RT	11/20/2013	RAJENDER	DIPTI	DEC	23-11-2016	PW
89	COMI/4/20	41A	11/22/2013	ARUN KUMAR	DHARAMBIR	CrI. Comp.	25-11-2016	PW
90	CHI/1207/2	234	11/23/2013	STATE	MANPHOOL	420/406 IPC	23-11-2016	REPLY
91	Exe73/13	34	12/7/2013	SBI	Madan Lal	Exe.	14-12-2016	APP.
92	CHI/35/201	35RT	12/9/2013	STATE	DR. SUMAN TANWAR	182 IPC	21-11-2016	PW
93	CS/02/14	36RT	12/24/2013	BALBIR	MANOHAR L	POSS.	16-11-2016	REB.
94	CS/1/14	83RT	1/3/2014	ASHOK KUMAR	TARA CHAN	P.INJ	30-11-2016	PW

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95	CHI/04/14	57 RT	1/8/2014	STATE	SUMER	323,506,34 IP	23-11-2016	DW
96	CS87/16	88	1/9/2014	Bhagwan Lal	Arjun Singh	Civil Suit	23-11-2016	ARG.
97	CHI/13/14	88RT	1/13/2014	STATE	SATBIR	279,336 IPC	29-11-2016	APP.
98	CHA/6/2014	5	1/20/2014	STATE	VISHNU	E. C. ACT / 420/406/120 B IPC	25-11-2016	PW
99	CHI/34/2014	25	1/27/2014	STATE	RAJEEV	498A/506 IPC	18-11-2016	PW
100	CHI/33/14	89 RT	1/27/2014	STATE	NARESH	323,325,34 IP	22-11-2016	DW
101	COMI/6/14	19RT	2/10/2014	Murari Lal	Bintu	323 427	22-11-2016	DW
102	CS/28/14	51RT	2/12/2014	NARENDER	SMT. RAJES	PARTITION	18-11-2016	PW
103	CHI/50/14	117RT	2/13/2014	STATE	Mahinder	323,506,34 IP	21-11-2016	DW
104	NI/14/14	7RT	2/18/2014	GAURAV	RAVINDER	138	18-11-2016	EVE.
105	HMA10/14	10	2/22/2014	Mahesh	Pirti	HMA	28-11-2016	EVE.
106	CHI/56/14	99RT	2/24/2014	STATE	SUBHASH	279,337,338	23-11-2016	DW
107	CHI/58/14	14RT	2/25/2014	STATE	Ravi	323,506,34 IP	21-11-2016	313 Cr.Pc
108	CHI/67/2014	53	3/3/2014	STATE	SHISH PAL	323/325 IPC	01-12-2016	PW
109	CHI/64/14	61RT	3/3/2014	STATE	Sombir	323,325,34 IP	21-11-2016	PW
110	COMA/3/14	7RT	3/12/2014	POONAM	Yogesh etc	DV Act	11-11-2016	APP.
111	COMI/10/14	13RT	3/12/2014	Sumer	Sompal	323 506	23-11-2016	EVE.
112	CS/42/14	98RT	3/12/2014	RJENDER SINGH	DILBAG SINGH	P.INJ	13-12-2016	DW
113	CS/49/14	37RT	3/22/2014	MAHABIR	BHUPLI	DEC/P.INJ	23-11-2016	REB.
114	CHI/82/14	323RT	3/27/2014	STATE	JASBIR	392,506,34 IP	30-11-2016	PW
115	CHI/86/2014	64	3/31/2014	STATE	DHARMEND	323/447 IPC	23-11-2016	PW
116	CS/58/14	127RT	4/2/2014	LAL SINGH	SARPANCH	P.INJ	28-11-2016	ARG.
117	COMI/15/14	6RT	4/2/2014	ISHWAR	MANOJ	323/325	21-11-2016	313 Cr.Pc

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